

Sr. Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	WP/494/2010	MR. MAHESH AMONKAR	SMT. CRISOLA MOURA AND 3 ORS .,	SHRI. LIGORIO PEREIRA	MR. P. LOTLIKAR FOR RES. 1 & 2
2	WP/9/2011	MR. V. KORGAONKAR	SHRI. CHANDRAKANT RAMA GAONKAR AND ANR.,	COMMUNIDADE OF COLOMBA REP. BY ITS ATTORNEY SHRI. VENKAT ESH PRABHU DESSAI AND 6 ORS.	ADV. V. A. LAWANDE FOR R-1&3
3	WP/17/2011	MR. SHIVRAJ GAONKAR	WORKMEN REP. BY GOMANTAK MAZ DOOR SANGH	AIR PORT AUTHORITY OF INDIA , THROUGH ITS DIRECTOR AND ANR.,	
4	WP/41/2011	MR. S. G. BHOBE	SHRI. SAKHARAM KEMLO SAWANT REP. BY HIS ATTORNEY SHRI. K EMLO SAKHARAM SAWANT	SHRI. RAGHU SURYA NAIK AND ANR.,	MR. DEEPAK GAONKAR FOR RE SPS. MR. DEEPAK GAONKAR FOR RE SPS.
5	WP/131/2011	MR. P. P. SINGH	MRS. ZUBEDA KHAN AND 2 ORS .,	MRS. RENY TORCATO AND 4 ORS. ,	ADV. ARUN BRAS DE SA FOR R.NOS. 1 TO 4.
6	WP/155/2011	MR. PULKIT BANDODKAR	M/S. COLGATE PALMOLIVE (INDIA) LTD., AND ANR	THE ASSISTANT PROVIDENT FUND COMMISSIONER, SRO-GOIA AND ANR.,	MR. C.A. FERREIRA FOR RES .1.
7	WP/162/2011	MR. A. D. BHOBE	M/S. GOA STATE CO-OP. MILK PRODUCERS UNION LTD, REP. BY ITS M.D. SHRI. SADANAND K.	GOA STATE INFORMATION COMMISSION AT PANAJI THROUGH ITS STATE CHIEF INFORMATION COMMISSIONER	R..2 IN PERSON A. KAKODKAR AGA FOR R.5,6
8	WP/164/2011	MR. ARUN BRAS DE SA	MR. FRANCIS D; COSTA,	MR. BENEDITO ALMEIDA AND 2 ORS.,	MR. S.N.JOSHI FOR RESP. NO.3 MR. A.D. BHOBE FOR RES. 1 . MR. ROHIT BRAS DE SA FOR RESP.2
9	WP/165/2011	MR. J. P. MULGAONKAR	SHRI GANGARAM BALKRISHNA PA	SHRI LAXMIKANT BALKRISHNA PA	MR. PRASHEEN LOTLIKAR FOR

		RSEKAR AND ANR.,	RSEKAR AND ANR.,	RES. 2	
10	WP/167/2011	MR. ROHIT BRAS DE SA	SHRI SIMPLICIO ZACARIAS RODRIGUES (DECEASED) AND ORS.,	SMT. CARMELINA RODRIGUES AND ANR.,	MR. SUDIN M.S. USGAONKAR FOR R.1 & 2.
11	WP/178/2011 WITH WP/167/2011	MR. ANTHONY D'SILVA MR. ROHIT BRAS DE SA	SHRI. HILARIO FRANCISCO RODRIGUES SHRI SIMPLICIO ZACARIAS RODRIGUES (DECEASED) AND ORS.,	THE ADMINISTRATIVE TRIBUNAL GOA, PANAJI AND 8 ORS., SMT. CARMELINA RODRIGUES AND ANR.,	MR. SUDIN M.S. USGAONKAR FOR R.3 & 4. MR. SUDIN M.S. USGAONKAR FOR R.1 & 2.
12	WP/196/2011	MR. GAURISH AGNI	SHRI VILAS VAIKUNTH SARDESAI THROUGH CONSTITUED P.O.A MRS. ROMA ABHAY PRABHU NACHI	SMT. PRITABAI SURYAKANT SHETGAONKAR AND 3 ORS.,	SHRI SHAILENDRA G. BHOBE FOR RES 1 TO 3. ADV. SARVESH KAMAT FOR R. NO.1 & 3
13	WP/201/2011	MR. C. A. COUTINHO	SHRI JOSEPHAT ALEX GOMES	SHRI MAHENDRA JAYANTILAL TANNNA (DECEAED) THROUGH LR'S	SHRI SUDESH USGAONKAR FOR RESPS (L.R.'S)
14	WP/203/2011	MR. MAHESH AMONKAR	UNION OF INDIA, MINISTRY OF DEFENCE.,	SMT. SHANTI DEVI REP. BY HER CONSTITUTED ATTORNEY MR. F. B. SINGH	MR. P. LOTLIKAR FOR RES. 1
15	WP/204/2011	MR. J. P. MULGAONKAR	SHRI LAXMAN VITHU MAJIK	SHRI GANPAT V. JOSHI (SINCE DECEASED) BY LRS.	SHRI R.G. RAMANI FOR RESPS. SHRI R.G. RAMANI FOR RESPS.
16	WP/229/2011	MR. V. P. THALI	SHRI SHRIKANT SHHAMBHU VOLVO IKAR	SHRI NARENDRA PANDU CHATIM AND 2 ORS.,	MR. G. NAGVEKAR FOR RES. 3. MR. NIGEL DA COSTA FRIAS FOR RES. 1 & 2.
17	WP/236/2011	MR. V. PALEKAR	GARWARE GOA NETS LTD REP. BY ITS DULY AUTHORISED REPRESENTATIVE MR. HARI VAMAN DHUPK	THE ASST. PROVIDENT FUND COMMISSIONER AND ANR.,	MR. C.A. FERREIRA, ASGI, FOR RES. 1
18	WP/245/2011	MR. AMAY PHADTE	SMT. DEEPA ANANT BANDEKAR RE	SHRI ANWARALI ISMAIL VIRANI	MR. S.M. SINGBAL FOR RESP

	MR. S. KARPE MR. V. KORGAOKAR	P. BY CONSTITUTED ATTORNEY SHRI R.K. SHENOY	THROUGH P.O.A MR. TAJDIN NO ORANI AND 2 OTHERS	ONDENT.
19 WP/258/2011	MR. J. GODINHO MR. V. BRAGANZA	SHRI.FRANCISCO JOAQUIM MESQU ITA (SINCE DECEASED) THROUGH LR'S	SMT. LAXMIBAI PANDURANG KAMA T HALDONKAR ALIAS LAXMIBAI K AMAT (SINCE DEC.) THROUGH LR	SHRI DHAVAL D. ZAVERI FOR RESP. 1A AND 1B MR. V.A. LAWANDE FOR RESP ONDENT NO. 1(C) TO (1N). MR. V. A. LAWANDE FOR R.1 J (CAVEATOR)
20 WP/267/2011	MR. S. KARPE	MR. ANTHONY D'SOUZA AND ANR. ,	MR. ANTONIO D'MELLO REP. BY POA MRS. HERMINDA D'MELLO A ND ANR.,	SHRI NITIN N. SARDESSAI F OR R.2 MR. PRASHEEN LOTLIKAR FOR RESP.1 & 2.(POA)
21 WP/274/2011	MR. P.S. LOTLIKAR	M/S. FARMACIA ANANTA REP. BY ITS PARTNER SHRI PRAKASH KA MAT SHANKHWALKAR	MR. RATNADEEP KURTARKAR AND 3 ORS.,	SHRI GAURISH AGNI FOR RES P. 4 & RESP. 1.
22 WP/303/2011	AV. J.A. LOBO	MR. JOHNSON B. FERNANDES	THE GOA STATE INFORMATION CO MMISSION AND ANOTHER	SHRI VALMIKI MENEZES FOR R.2 MR.V.A. PALEKAR FOR RESP. 2.
23 WP/306/2011	MR. VALMIKI MENEZES	COMMUNIDADE FRATERNAL DE ALD ONA THRO' ITS MANAGING COMMI TTEE, REP BY ITS ATTORNEY A	VILLAGERS OF ALDONA AND 42 O RS.,	MR. JOAQUIM GODINHO FOR R ES.2 TO 6, 10 TO 21,23,25 TO 31 35,36,39,40,42 & 43
24 WP/308/2011	MS. GEMINI XETTIGAR MR. K. B. SURJUSE	SMT. MANORAMA MANOHAR KAUTHA NKAR AND ANR.,	KONKAN RAILWAY CORPORATION L TD.,	ADV. EMERICO ESTEVAM AFON SO FOR R.NO. 1 ADV. SEBASTIANA FERNANDES FOR R.NO. 1
25 WP/315/2011	MR. A. D. BHOBE	M/S. GOA STATE CO-OP. MILK P RODUCERS UNION LTD, REP. BY ITS M.D. SHRI. SADANAND K.	SHRI T. R. S. KUMAR	MR. P.P. SINGH FOR RES.
26 WP/337/2011	MR. NIGEL DA COSTA FRIAS	SHRI ANTHONY ALEMAO	SHRI CAETANO JOSE FERNANDES (SINCE DEC.) THROUGH LR'S	ADV. S. R. RIVANKAR FOR R .NO. 3B & 4C

ADV. SAGAR B. RIVANKAR FOR
R R.NO. 1E
ADV. RAMA GAJANAN RIVANKA
R FOR R.NO. 1E
ADV. SAGAR B. RIVANKAR FOR
R R.NO. 3B & 4C
ADV. RAMA GAJANAN RIVANKA
R FOR R.NO. 3B & 4C

27	WP/413/2011	MR. SHIVRAJ GAONKAR	SHRI DAMODAR MANGUESHKAR REPRESENTED BY CIDADE DE GOA HOTEL EMPLOYEES UNION.,	M/S. CIDADE DE GOA AND 2 ORS .,	
28	WP/424/2011	MR. GAURISH AGNI VIBERT NORONHA ANABEL FERNANDES	MR. JERRY DE SOUSA AND ANR.,	SHRI ANANT PAIK NAIK AND 5 ORS.,	SHRI AJIT R. KANTAK FOR RES. 1 & 2
29	WP/481/2011	MR. S. R. RIVONKAR	GOA STATE COOPERATIVE BANK LIMITED, THROUGH ITS CHIEF EXECUTIVE/MANAGING DIRECTOR.,	PONDA CONSUMERS CO-OPERATIVE SOCIETY LTD. AND 13 ORS.,	SHRI N.K. SAWAIKAR FOR RES. 1,2 (POA) TO 4,6,8 TO 10.
30	WP/488/2011	J. ABREU LOBO	SHRI. SHIVANAND SALELKAR, P. I.O, OFFICE OF THE EXECUTIVE ENGINEER WD XVIII (ROADS) P	THE GOA STATE INFORMATION COMMISSION THROUGH THE STATE CHIEF INFORMATION COMMISSIONER	
31	WP/509/2011	MR. P.A . KAMAT	SHRI. GOVIND AYYAPPAN (SINCE DEC.) THROUGH LR'S	SHRI. DAMODAR H. N. SHIRODKAR	ADV. V. G. P. DUKLE
32	WP/516/2011	. MR. J.J. MULGAONKAR, AMICUS CURIAE	MR. TOMAS SALVADOR MENEZES ALIAS SALVADOR MENEZES.,	CAJETAN J. VAS, ALIAS CAJETANO JOSE VAZ ALIAS CRIS VAZ AND ANR., REP. BY POA MR. CAE	ADV. JOAQUIM GODINHO FOR R.NO. 1
33	WP/580/2011	MR. A. V. NIGALYE VINITA D. GAWAS	SHRI FRANCISCO COUTINHO	M/S. GOA SHIPYARD LIMITED REPRESENTED THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR	ADV. M. S. BANDODKAR FOR THE RESPONDENT.
34	WP/581/2011	MR. A. V. NIGALYE	SHRI PRASAD PHADKE	M/S. GOA SHIPYARD LIMITED REPRESENTED THROUGH ITS CHAIRMAN AND	ADV. M. S. BANDODKAR FOR THE RESPONDENT.

VINITA GAWAS

MANAGING DIRECTOR

35	WP/582/2011	MRS. A. A. AGNI	GOA UNIVERSITY REP. BY ITS REGISTRAR	KARPE EDUCATION TRUST REP. BY ITS MANAGING TRUSTEE SHRI OMKAR KARPE	ADV. V. P. THALI FOR THE RESPONDENT.
36	WP/583/2011	MR. SAMEER A. BANDODKAR	STATE OF GOA THROUGH ITS COMMISSIONER AND SECRETARY AND ANR.,	THE COMMISSIONER FOR PERSONS WITH DISABILITIES	ADV. ROHIT BRAS DE SA FOR THE R. NO.2.
37	WP/592/2011	AGNELO F DINIZ	SMT. ANINHA DIAS	THE ADMINISTRATIVE TRIBUNAL BY ITS CHAIRMAN AND 2 ORS.,	ADV. V. MENEZES FOR R.NO. 3
38	WP/649/2011	VILAS P. THALI ADV. VILAS P. THALI FOR PETITIONER 1(I), 1(II)	SHRI BENEDITO MANUEL GONSALVES AND ANR.,	SHRI PEDRO CONCEISSAO MARIO GONSALVES AND 4 ORS.,	SHRI R.G. RAMANI FOR RESPONDENT NO.1 & 2.(POA). MR. F. E. NORONHA FOR RESP. 3
39	WP/673/2011	MR. SHIVAN DESAI	MR. VISHWAMBAR K. SALKAR (SINCE DEC.) REP. BY LRS. 1) SMT. LAXMIBAI VISHWAMBAR SALKAR	SHRI. KAMALAKANT MURARI TENDULKAR	MR. CLAYTON A. FONSECA FOR RESP. 1
40	WP/678/2011	MR. SHIVAN DESSAI	MR. VISHWAMBAR K. SALKAR (SINCE DECEASED) REP. BY 1) SMT. LAXMIBAI VISHWAMBAR SALKAR	SHRI. KAMALAKANT MURARI TENDULKAR.,	
41	WP/679/2011	MR. VIJAY A. PALEKAR	M/S. GERSON ENGG. WORKS NOW UNIT OF M/S ASHOKA NON-FERROUS METALS LTD., REP. BY SHRI	THE ASST. PROVIDENT FUND COMMISSIONER.,	
42	WP/695/2011	MR. MAHESH AMONKAR	SHRI KANTU B. NAIK DESSAI.,	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS.,	ADV. SANDESH PADIYAR FOR RESP. NO. 3 ADV. SAPNA MORDEKAR AGA FOR R.NO. 1 & 2
43	WP/701/2011	MR. NITIN SARDESSAI SHANTASHRI KUDCHADKAR	SHRI VINAYAK G. KAMAT	SMT. PREMAVATI KRISHNA NAIK AND 13 ORS.,	ADV. PRASHEEN LOTLIKAR FOR R.NOS.1 TO 14.

L. RAGHUNANDAN
DEEP SHIRODKAR

44	WP/707/2011	DEVIDAS J. PANGAM	SHRI SANTOSH R. SHIRODKAR	SANQUELIM MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER.,	ADV. S. D. PADIYAR FOR R. NO.1.
45	WP/708/2011	MR. C. A. COUTINHO	SHRI. VALENTINO CARDOZO AND 8 ORS.,	SHREE MALLIKARJUN DEVASTHAN OF CANACONA REP. BY ATTORNEY SHRI. RAMA G. DESSAI.,	ADV. SUDIN M. S. USGAOKAR .
46	WP/731/2011	ANTHONY JOE D'SILVA MS./SWETA NAIK	SHRI. ROHIDAS KRISHNA NAIK AND 17 ORS.,	SHRI. SONU KESSU GAUDE AND ORS.,	ADV. SUDHA PAI KIR FOR R. NOS.11 & 12A. ADV. SUDHA PAI KIR FOR R. NOS 2, 3, 4A TO 4C. ADV. SUDHA PAI KIR FOR R. NOS 5A TO 5E. ADV. SUDHA PAI KIR FOR R. NOS 6, 7A TO 7E. ADV. SUDHA PAI KIR FOR R. NOS 8B, 9A & 9B. ADV. GAUSH AGNI FOR R.NO .1.
47	WP/790/2011	MR. SHIVRAJ GAONKAR	SHRI SHANU RAM GAONKAR (SINCE DECEASED) REP. BY SMT. SAPANA S. GAONKAR.,	M/S. GOA BAGAYTDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT AND ANR.,	ADV. ARUN KUMAR V. NIGALYE, FOR. NO. 1
48	WP/812/2011	MR. A. D. BHOBE	SHRI CHANDRAKANT RUPO GAUDE.,	VILLAGE PANCHAYAT OF MARCIAM THROUGH ITS SECRETARY/SARPANCH AND 3 ORS.,	SHRI ARJUN NAIK FOR RESP. 2. ADV. P. A. KAMAT FOR R - 1.
49	WP/3/2012	MR. MARIO PINTO ALMEIDA	SHRI DAMODAR VOICUNTA POROBO	DEVASTHAN COMMITTEE OF SHREE SAUNSTHAN MALLIKARJUNA.,	ADV. SUDIN M. S. USGAOKAR .
50	WP/11/2012	VALMIKI MENEZES	SMT. CARMELINA D'SOUZA E BARRETO AND ANR.,	LATE JOAO CONCEICAO BARRETO AND ORS.,	ADV. R. G. RAMANI FOR R.NOS. 3, 3A, 3B, 3E & 3F.
51	WP/12/2012	MR. VIJAY A. PALEKAR	M/S KARE SPECIALITIES PVT. LTD., REP. BY ITS DIRECTOR S	THE REGIONAL PROVIDENT FUND COMMISSIONER-II	MR. C. A. FERREIRA, ASST. SOLI GEN. OF INDIA- R-1.

L. V. PALEKAR
G. K. SARDESSAI

HRI KAPIL KARE.,

52	WP/15/2012	MR. JOAQUIM GODINHO	SHRI. JAGDISH S. CHAPPRE.,	SHRI. MADHAV P. KHOLKAR.,	ADV. C. A. COUTINHO FOR R ESPONDENT. ADV. C. A. COUTINHO
53	WP/17/2012	PRASHEEN LOTLIKAR	MRS. SANTANA D'SILVA (SINCE DECEASED) THROUGH LR'S	MR. EDUARDO TRAVASSO AND ORS .,	ADV. SUDIN M. S. USGAOKAR FOR R.NO.1. ADV. C. A. COUTINHO FOR R 2B & 2F.
54	WP/27/2012	MR. DEEPAK GAONKAR	SHRI. YOGIRAJ RAMCHANDRA TUL ASKAR	SMT. INDIRA RAMCHANDRA MARAT HE REP. BY POA SHRI. JAYANT VISHNU MARATHE.,	ADV. SHIVAN DESAI FOR R.N O.1.
55	WP/82/2012	ADV. A.A. AGNI	THE PUBLIC INFORMATION OFFIC ER	DR. AURELIANO FERNANDES	
56	WP/90/2012	PRASHEEN LOTLIKAR	SHRI VIJAY VISHWASRAO CHOWGU LE AND 5 ORS.,	STATE OF GOA THROUGH THE DY. CONSERVATOR OF FORESTS AND 2 ORS.,	
57	WP/94/2012	ETHELWALD OLIMPIO MENDES	MR. CHANDRAKANT PANGAM.,	MR. PANDURANG PANGAM SINCE D ECEASED REP. BY LR'S	
58	WP/101/2012	SANDESH D. PADIYAR	MR. GAURISH SHANKHWALKAR	MR. DOMNIC D'SOUZA AND OTHER	
59	WP/105/2012	PRASHEEN LOTLIKAR	SHRI BUDHO ARJUN GURAV.,	STATE OF GOA THROUGH DEPUTY CONSERVATOR OF FORESTS AND A NR.,	
60	WP/106/2012	MR. R. G. RAMANI	MENINO COUTINHO (SINCE DECEA SED) THROUGH LR'S	SHRI. SEBASTIAO MIRANDA AND ANR.,	ADV. J. GODINHO FOR R.NO. 1.
61	WP/115/2012	MR. MAHESH AMONKAR	UNION OF INDIA THROUGH SECRE	SHRI AREZHI SREEDHARAN.,	ADV. G. VIJAYCHANDRAN, FO

		TARY, MINISTRY OF DEFENSE AND ANR.,		R R.NO. 1	
62	WP/116/2012	JOAQUIM GODINHO	MISS LALITA VALLABHANENI	MAJOR (RETD) VIREN ANTHONY THOMAS	ADV. J. P. MULGAONKAR.
63	WP/117/2012	MR. J. GODINHO MR. V. BRAGANZA	MRS. DRAUPADI SHIRODKAR THROUGH HER DULY CONSTITUTED ATTORNEY MISS ASHA SHIRODKAR	COLLECTOR OF NORTH GOA	ADV. SUSAN LINHARES
64	WP/128/2012	MR. PRASSANA	M/S GRANDIS INDUSTRIES., REPRESENT BY MR. MELWYN CAMARA.,	THE ASSISTANT PROVIDENT FUND COMMISSIONER,	SERVICE IS COMPLETE.
65	WP/157/2012	A.D. BHOBE	PALLET HOTELS (I) PVT. LTD., REPRESENT BY AUTHORIZED REPRESENTATIVE GROUP GENERAL MANAGER	DIRECTOR OF URBAN DEVELOPMENT AND 2 ORS.	ADV. SUSAN LINHARES FOR R.NO.1. ADV. SANKALP BHANGUI FOR R.NO. 2 ADV. KRISHNA M. N. DESSAI FOR R.NO. 2 ADV. PRASHIL AROLKAR FOR R.NO. 2 ADV. SANDESH D. PADIYAR FOR R.NO. 2 ADV. E. O. MENDES FOR R.NO.3.
66	WP/163/2012	PRASHEEN LOTLIKAR	MR. SANTOSH BABU TUBKI AND ANR.,	MR. RAGHOBAN GANBA SAWANT REPRESENT BY P.O.A MR. ANANT GANBA SAWANT AND ANR.,	ADV. C. A. COUTINHO.
67	WP/173/2012	VALMIKI MENEZES	SHRI. MURLIDHAR L. NAIK	M/S. GOA SHIPYARD LTD.,	
68	WP/195/2012	V.A. LAWANDE	SHRI SYLVESTRE D'SOUZA	THE GOA COASTAL ZONE MANAGEMENT AUTHORITY THROUGH ITS MEMBER SECRETARY AND 2 ORS.,	GA GURU SHIRODKAR FOR R.NOS.1 TO 3.
	with MCA/333/2012 In WP/195/2012	YOGESH NADKARNI	SMT. NALINI FERNANDES	SHRI SYLVESTRE D'SOUZA	FOR INTERVENTION ---
69	WP/204/2012	GAURISH AGNI	SHRI SADANAND DHARMA NAIK AND ANR.	SHRI UMESH RAGNUNATH SINAI AND ANR.	ADV A.D.BHOBE FOR R NOS.

		D ANR.,	ORKAR AND 27 ORS.,	2, 3, 4 & 5 ADV. ABHAY NACHINOLKAR R. NO. 14,15,16,19,20,23,24 ADV. ABHAY NACHINOLKAR FO R R.NO. 21, 22, 27, 28	
70	WP/241/2012	VALMIKI MENEZES	MR. LAMARTINE BERNABE CONCEI CAO DIAS AND 7 ORS.,	COMMUNIDADE OF CAVELOSSIM RE P. BY ATTORNEY, MR. AVILASH RODRIGUES AND 4 ORS.,	MR. NOEL AFONSO (CAVEATOR) FOR R-1 ADV. DATTAPRASAD V. LAWAN DE GA, FOR R.NO. 2 & 3 ADV. NITIN SARDESSAI FOR R.NO. 1
71	WP/244/2012	VALMIKI MENEZES	ASHISH COLACO, PRISONER NO. C-395, CENTRAL JAIL, AGUADA- GOA	GOA STATE INFORMATION COMMIS SION AND ANR.,	
72	WP/262/2012	MR. C. MASCARENHAS	M/S R. S. SAWANT AND BROS., REP. BY ITS PARTNER, SHRI GA JANAN SAWANT.,	SHRI LAXMAN N. NAIK.,	ADV. SANDESH D. PADIYAR
73	WP/269/2012	SUDIN USGAONKAR	MR. CARLOS TAVORA AND ORS.,	SMT. MARIA FELICIDADE FERNAN DES E LOBO AND 2 ORS.,	ADV. A. A. AGNI FOR R NOS . 1 & 2. ADV. A. A. AGNI FOR R - 3 .
74	WP/319/2012	SHIVAN DESAI	M/S DOLPHIN ADVENTURE SPORTS LIMITED, REP BY ITS MANAGIN G DIRECTOR MR. MALCOLM COELH	SAGAR CO-OPERATIVE HOUSING S OCIETY LTD., THROUGH ITS SEC RETARY,	ADV. JOSE FILIPE MELO.
75	WP/323/2012	NTIN SARDESSAI	SMT. MARIA EMILIA YVETTE GOD INHO ALVARES COLACO	SHRI VICTOR LIGORIO FERNANDE S	ADV. SUDESH USGAONKAR.
76	WP/366/2012	VALMIKI MENEZES	SHRI. SALVADOR FERNANDES AND ANR.,	SHRI. MARIANO FERNANDES AND ANR.,	ADV. C. A. COUTINHO FOR R NO. 2 (POA).
77	WP/384/2012	D.J. PANGAM ADV. D. J. PANGAM	AKAR CREATIONS REP. BY SHRI ROHIT PRAKASH BORKAR	MISS CYRILA ANINHA CARDOSO	ADV. D. VERNEKAR. ADV. GAURI PAI FOR R.NO. 1A

ADV. PARIMAL REDKAR FOR R
.NO. 1A
ADV. DHARMANAND V.VERNEKA
R FOR R.NO. 1A

78	WP/422/2012	MR. P.A. KAMAT	ATTORNEY OF COMUNIDADE OF SERULA AND ANR.,	MR. HARIHAR V. CHODANKAR AND 2 ORS.,	
79	WP/448/2012	VIVEK AMRUT DANDEKAR	THE MANAGING COMMITTEE OF SHREE DEVI SHARVANI VETAL... THRO' ATTORNEY MR. DNYANESH	THE MAMLATDAR AND ADMINISTRATOR OF DEVALAYAS OF BICHOLI M TALUKA AND 2 ORS.,	ADV. J.P.SUPEKAR R.NO. - 2
80	WP/449/2012	JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR	DR. VISHWANATH R.S. HEDE	SMT. PARVATI NAIK AND 21 ORS .,	
	WITH WP/631/2012	JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR	DR. RAMAKRISHNA T. PARKAR AND 3 ORS.,	SMT. PARVATI NAIK AND 18 ORS.,	
81	WP/450/2012	VIJAY A. PALEKAR	M/S MICRO INTERCONNECTION REP. BY ITS AUTHORIZED REPRESENTATIVE SHRI ANIL KHER	WORKMEN REP. BY THE SECRETARY AND 2 ORS.,	
82	WP/463/2012	PRITAM ROHIDAS GAUDE	SHRI GANESHAM R. KANKONKAR	MANAJING DIRECTOR KADAMBA TRANSPORT CORPORATION LTD.,	ADV. AJIT R. KANTAK
83	WP/468/2012	RAJNEESH NAIK	MR. AUGOSTINO LOBO	SHRI SHAIK ARUN ALIAS SHAIKH HAROON SINCE DEC. THROUGH HIS LR'S AND ANR.,	ADV. VALMIKI MENEZES R.NO . - 1 (E) ADV. RADHIKA CANDOLKAR FOR R.NO.2 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.2 ADV. PARAG S RAO FOR R.NO .2 ADV.VALMIKI MENEZES R.NOS . 1(A) TO 1 (C)
84	WP/489/2012	SHIVRAJ GAONKAR	SHRI MUDKAPPA H. GULABAL AND 5 ORS., REP. BY GOMANTAK MA	M/S HOTEL LEELA VENTURE LTD.,	

	WITH WP/601/2012	PULKIT BANDODKAR	ZDOOR SANGH THRO' ITS GENERA M/S HOTEL LEELA VENTURE LIM TED THROUGH ITS POA MR. MANO HAR P. RAUT	SHRI MUDKAPPA H. GULABAL AND 7 ORS.,	
85	WP/490/2012	VIJAY A. PALEKAR	M/S. I.F.B. INDUSTRIES LTD., REP. BY ITS DULY AUTHORIZED REPRESENTATIVE SHRI JAYANTA	REG. PROVIDENT FUND COMMISSI ONER AND 2 ORS.,	
86	WP/537/2012	ADV. J. GODINHO (U/LAS)	SHRI PRAMOD POLY D'SILVA AND ANR.,	THE CHIEF EXECUTIVE OFFICER AND ANR.,	
87	WP/574/2012	VALLABH D. PANGAM	SHRI SADANAND BABUSO NAIK (S INCE DEC. REP. THROUGH LR'S)	DR. ALBERTO SEQUEIRA (SINCE DEC. THROUGH LR'S) AND ANR.,	
88	WP/575/2012	PARIKSHIT SAWANT	MR. MALCOM SEBY COLACO	MR. ANTONIO MANUEL D FERNAND ES AND 2 ORS.,	ADV. C. A. COUTINHO FOR R .NO. 1 & 2
89	WP/584/2012	VALMIKI MENEZES	MR. FATI HARI PALYEKAR AND A NR.,	MR. CHARLES FLORENCE YVETTE PAIS AND 3 ORS.,	
90	WP/611/2012	D.J. PANGAM	SHRI PRADIP BALKRISHNA DESHP RABHU AND 6 ORS.,	SHRI VASUDEO RAJENDRA DESHPR ABHU AND 8 ORS.,	
91	WP/618/2012	A.V. NIGALYE	SHRI DIGAMBER S. BANDODKAR	THE REGIONAL PROVIDENT FUND COMMISSIONER GOA REGION, AND ANR.,	
	WITH WP/133/2014	ADV. G. K. SARDESSAI	M/S DYNAQUIP ENGINEERS REPRE SENTED BY IT PARTNER PUSHKAR R. KOTNIS	THE REGIONAL P. F. COMMISSIO NER AND ANR.,	service is complete.
	WITH WP/619/2012	ARUNKUMAR V. NIGALYE	SHRI RAMCHANDRA S. BANDODKAR	THE REGIONAL PROVIDENT FUND COMMISSIONER, GOA REGION & A NR.,	
92	WP/622/2012	GALILEO FRANCISCO TELES	M/S FABRICA DE GAS CARBONICO PVT.LTD., THROUGH AUTHORIZE	ASST. PROVIDENT FUND COMMISS ONER, BHAVISHYA NIDHI BHAVAN	

		D REP. MRS. DIPALI S. DHARWA ,		
93	WP/629/2012	ADV. VALMIKI MENEZES	WORKMEN REP. BY GOMANTAK MAZ DOOR SANGH THROUGH ITS GENERAL SECRETARY	M/S GOA BAGAYTDAR SHANKARI K VS MARYADIT ADV. ARUN KUMAR V. NIGALY E, FOR R.NO. 1
94	WP/671/2012	NIGEL DA COSTA FRIAS	SHRI ALEIXO JOAO FERNANDES	THE SALCETE TALUKA CO-OP HOUSE MORTGAGE SOCIETY LTD. THROUGH ITS CHAIRPERSON LUIS C ADV. GURU SHIRODKAR FOR R .NO. 1 ADV. AMIT PALEKAR FOR R.NO.3 ADV. GURU SHIRODKAR FOR RESPONDENT PRAVIN FALDESAI FOR R.NO. 4
95	WP/682/2012	SARUESH KAMAT MALYEKER	MRS. JAYASHRI BHINGO GHADI KARAPURKAR AND 3 ORS.,	SACRED HEART OF JESUS & MARY ASYLUM OF ALDONA THROUGH ATTORNEY MRS. FILOMENA FERNAND ADV. JOSEPH S VAZ, FOR R . NO. 1
96	WP/690/2012	SUDIN USGAONKAR	MR. CHANDRAKANT K. PEDNEKAR	MAMLATDAR OF BARDEZ AND ANR. ,
97	WP/704/2012	VIVEK ANGELO RODRIGUES	THE PUBLIC AUTHORITY AND 3 ORS.,	SHRI YESHWANT TOLIO SAWANT ADV. D.D. ZAVERI, U/LAS
98	WP/705/2012	VIJAY A. PALEKAR	M/S HERITAGE PRINCES REAL ESTATE DEVELOPERS REP. BY PARTNER MR. PARESH PAI	THE ASST. PROVIDENT FUND COMMISSIONER, AND ANR., ADV. P. P. SINGH FOR R.NO . 1
99	WP/709/2012	JOAQUIM GODINHO	SHRI SUBHASH PAANDURANG SATALDEKAR	SMT. PARVATI PANDURANG MADVAL AND 3 ORS., ADV. AGNELO F DINIZ FOR R FOR INTERIM RELIEF . NO. 1, 2, 3, 4.
100	WP/710/2012	JOAQUIM GODINHO	SHRI SUBHASH PAANDURANG SATALDEKAR	SMT. PARVATI PANDURANG MADVAL AND 4 ORS., ADV. AGNELO F DINIZ FOR R FOR INTERIM RELIEF . NO. 1, 2, 3, 4.
101	WP/711/2012	JOAQUIM GODINHO	SHRI SUBHASH PAANDURANG SATALDEKAR	SMT. PARVATI PANDURANG MADVAL AND 3 ORS., FOR INTERIM RELIEF
102	WP/713/2012	A. AGNI	THE PUBLIC INFORMATION OFFICE	MS. BERTHA D'MELLO E DANIEAL ADV. C. A. COUTINHO, FOR

		ER GOA UNIVERSITY,	AND ANR.,	R.NO. 1
103 WP/715/2012	ANDREA SHEELA FRNANDES	SMT GUNAVANTI PACO PILARNEKA R THROUGH ATTORNEY MR. SURESH P. PILARNEKAR	THE CHIEF SECRETARY GOVT. OF GOA AND 4 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO. 5
104 WP/716/2012	JOAQUIM GODINHO	MR. LAWRENCE SANTAN PEREIRA (SINCE DEC.) THROUGH LR'S	ASSIS PIEDADE FERNANDES AND 3 ORS.,	ADV. RAMACHANDRA GAJANAN RAMANI FOR R.NO. 1 & 2
105 WP/766/2012	VLEDSON LUCIO BRAGANZA	SHREE SHANTADURGA KUMBHAR -J UVEKARIN MARCEL GOA, THROUGH ITS PRESENT ATTORNEY SHRI P	SHREE DEVAKI KRISHNA DEVASTHAN THROUGH ITS PRESIDENT DR. JAIKRISHNA LAWANDE AND 2 O	ADV. VISHNUPRASAD A. LAWANDE FOR R.NO. 3
106 WP/774/2012	SUDIN USGAONKAR	SMT. RUKMINIBAI G. BHATIKAR (SINCE DEC.) REP. BY MR. MANGESH G. BHATIKAR AND ORS.,	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	
WITH WP/775/2012	SUDIN USGAONKAR	SMT. SUNITA SHAM NAIK AND AN R.,	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	ADV. PRACHI SAWANT AGA, FOR R.NO. 1 & 2
WITH WP/776/2012	SUDIN USGAONKAR	SMT. SUNITA SHAM NAIK REP. BY ATTORNEY MR. SAMIR NAIK	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	ADV. PRACHI SAWANT FOR R. NO. 1 & 2
107 WP/775/2012	SUDIN USGAONKAR	SMT. SUNITA SHAM NAIK AND AN R.,	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	ADV. PRACHI SAWANT AGA, FOR R.NO. 1 & 2
108 WP/776/2012	SUDIN USGAONKAR	SMT. SUNITA SHAM NAIK REP. BY ATTORNEY MR. SAMIR NAIK	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	ADV. PRACHI SAWANT FOR R. NO. 1 & 2
109 WP/783/2012	NEELES A. TAKKEKAR	MR. AIRES JOSEPH CORDEIRO	MR. PATRICK PAES AND ANR.,	ADV. RAMACHANDRA GAJANAN RAMANI
110 WP/786/2012	VLEDSON LUCIO BRAGANZA	M/S SALDANHA DEVELOPERS PVT. LTD., REP BY ITS MD MR. BENEDICT SALDANHA AND ANR.,	ADMINISTRATOR OF COMUNIDADE S NORTH ZONE AND ANR.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1
111 WP/795/2012	JAGANNATH JAYANT MULGAONKAR	SHRI NARAHARI HIRU NAIK AND 15 ORS.,	ADMINISTRATIVE TRIBUNAL THROUGH ITS PRESIDENT AND 3 ORS.	

JAYANT PANDURANG MULGAONK
AR

112 WP/807/2012	ADV. SANMAN KENY	MADHUSUDAN GANGAJI PRABHU DE SAI & 9 ORS, .	CHANDRASHEKAR MALKARNEKAR		
113 WP/812/2012	VIJAY A. PALEKAR	M/S SAMUDRA ROPES PVT. LTD., REP. BY DIRECTOR MR. NARAYA N NAIK	THE ASSISTANT PROVIDENT FUND COMMISSIONER, THE EMPLOYEES PROVIDENT FUND ORGANIZATION	ADV. P. P. SINGH FOR R.NO . 1	
114 WP/814/2012	VIJAY A. PALEKAR	M/S HOTEL NAVTARA REP. BY MA NAGING PARTNER MR. CARLOS TA VORA	THE REGIONAL PROVIDENT FUND COMMISSIONER- I	ADV. P. P. SINGH FOR RESP ONDENT	
115 WP/824/2012	AGNELO F DINIZ	SHRI CAETANO F.F.DE FIGUIRED O, SMT. ALMAZA NAZAROFF DE F IGUEIREDO (SINCE DECEASED) T	CUSTODIAN OF THE BRANCHES OF BANCO NACIONAL ULTRAMARINO REP. BY ITS CUSTODIAN	ADV. A. A. RAZAQ, FOR R.N O. 1	
116 WP/827/2012	VINOD KORGAONKAR	MR. DAYANAND RAJARAM CHODANK AR	SURESH RAJARAM CHODANKAR (SI NCE DEC. THROUGH LR'S) AND 1 2 ORS.,	ADV. VALMIKI MENEZES, FOR R.NO. 2 ADV. VALMIKI MENEZES FOR R.NO.1(A) TO 1(C)	
	with STA/1797/2014 In WP/827/2012	ADV. VINOD VISHNU KORGAON KAR	MR. DAYANAND RAJARAM CHODANK AR	SURESH RAJARAM CHODANKAR (SI NCE DEC. THROUGH LR'S) AND 1 2 ORS.,	FOR FRESH SERVICE OF R .5,6 AND 7
117 WP/867/2012	ADV. VINOD KORGAONKAR	MR. OTTO JAIME HAMILTON P. D E SOUZA AND ANR.,	SMT. ANUSUYA TULSHIDAS KONDV ILKAR THROUGH HER POWER OF ATTORNEY SHRI UDESH T.KONDVI	ADV. GURU SHIRODKAR	
118 WP/873/2012	NITIN SARDESSAI	MARIA VIRGINA DE MATOS SEQUE IRA AND 5 ORS.,	THE CUSTODIAN OF EVACUEE PRO PERTY AND ANR.,	ADV. KHOLKAR NEHA UMESH F OR R.NO. 1 & 2	
119 WP/877/2012	D.B. AMBEKAR MR. D.B. AMBEKAR	MRS. MADELINE PEREIRA	COMMISSIONER FOR WORKMEN'S C OMPENSATION AND 2 ORS.,	THALMANN PRADEEP PEREIRA, FOR R.NO. 3 ADV. SUSAN LINHARES, AGA, FOR R.NO. 1	
120 WP/32/2013	PREMANAND A. KHOLKAR	M/S DAMU DATTA NAIK KARMALI	SHRI VAMAN VISHRAM KHANDEPAR	ADV. DEVIDAS J. PANGAM FO SERVICE IS COMPLETE	

		REP BY PROPRIETOR SHRI BHASKAR D. N. KARMALI	KAR	R R.NO. 1	
121 WP/63/2013	PRASHEEN LOTLIKAR	SHRI AWADUT SHANTARAM NAIK	SMT. APARNA AJITKUMAR RAIKAR AND 3 ORS.,	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1	SERVICE IS COMPLETE
122 WP/65/2013	P.P. SINGH	SHRI PRASHANT NATEKAR	M/S COLFAX (INDIA) PVT. LTD., THROUGH DIVISIONAL MANAGER	ADV. S. M. SINGBAL	
123 WP/71/2013	ADV. SHIVAN DESAI	CORPORATION OF THE CITY OF PANAJI THROUGH COMMISSIONER	M/S. VERNEKAR DIESELS THROUGH ITS PARTNER, SHRI TAHIR ISANI	ADV. JOAQUIM GODINHO (CAVEATOR)	
124 WP/77/2013	ADV. NIGEL DA COSTA FRIAS	MS. CRISPINA D'COSTA AND 12 ORS.,	MR. LAMBERT P.A. GODINHO AND 3 ORS.,	ADV. KHOLKAR NEHA UMESH FOR R.NO. 2	
125 WP/99/2013	ADV. PRASHEEN LOTLIKAR	MR. XAVIER MANUEL MASCARENHAS (SINCE DECEASED) THROUGH LR'S	MRS. JULIANA ANTAO ALMEIDA AND ORS.,		SERVICE IS COMPLETE
126 WP/107/2013	ADV. VILAS P. THALI	JOAO XAVIER PINTO (SINCE DECEASED) THROUGH LR'S	THE GOA ADMINISTRATIVE TRIBUNAL THROUGH ITS PRESIDENT AND 2 ORS.,	ADV. RAMACHANDRA GAJANAN RAMANI FOR R.NO. 2	AS PER DIRECTIONS OF L.D.DY.REGISTRAR(J), MATTER IS REQUIRED TO BE PLACED BEFORE HON'BLE COURT FOR DIRECTIONS
127 WP/112/2013	ADV. SHIVAN DESAI	THE COMMISSIONER, CORPORATION OF CITY OF PANAJI,	SHRI FRANCISCO FONSECA AND 4 ORS.,	ADV. J. ABREU LOBO FOR RES. NOS. 1 & 2.	Service is complete.
WITH WP/127/2013	ADV. PRASHEEN LOTLIKAR	MR. RUDRESH CHODANKAR	MR. FRANCISCO FONSECA AND 4 ORS.,	ADV. J. ABREU LOBO FOR RE	Service is complete.
128 WP/135/2013	ADV. SHIVAN DESAI	SHRI MARCUS R. CARDOZO	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS.,	ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 1 TO 4 ADV. PRIYANKA KAMAT AGA FOR R NO. 1 TO 4	
129 WP/178/2013		THE CHIEF ELECTRICAL ENGINEER	M/S. SARDESSAI ENGINEERING WORKS	ADV. VALMIKI MENEZES FOR	SERVICE IS COMPLETE.

	ADV. PRAVIN N. FALDESSAI FOR PETITIONER	R, ELECTRICITY DEPT., GOVT. OF GOA.	ORKS AND ANOTHER	RESPONDENTS	
130 WP/179/2013	ADV. V.A. LAWANDE	SMT. VATSALA ANANT CHARI (DE C.) THROUGH LR'S	SHRI FRANCO BERNE MARTINS AN D ANR.,		
131 WP/200/2013	ADV. JOAQUIM GODINHO	COMUNIDADE OF NAGOA REP. BY ITS ATTORNEY MR. JOHN PHILI P PEREIRA	THE ADMINISTRATOR COMUNIDAD ES OF SOUTH ZONE		service is complete.
132 WP/211/2013	ADV. NITIN SARDESSAI	SHRI VINAY CHODANKAR	M/S. PHIL CORPORATION LTD.,	ADV. GAURISH N. AGNI	
133 WP/212/2013	ADV. P. P. SINGH	DR. REKHA S. PAI DUGGAL @ DR . SMT. REKHA RAMESH KAMAT TA RCAR	THE GOA STATE CO-OP. BANK LI MITED AND 3 ORS.,		
134 WP/232/2013	ADV. ROHIT BRAS DE SA	SHIVNATH MINERALS AND CHEMIC ALS THROUGH M/S HIRA STEEL L IMITED	SHRI SHAIKH AFFAN AND ANR.	ADV. PARAG S RAO FOR R.NO . 1	Service is complete.
135 WP/242/2013	ADV. SEBASTIAN VALES	MRS. DOREEN TRINIDADE AND AN R.	MR. CORNELIO BALTAZAR TRINDA DE ALIAS CORNEL BALTAZAR TRI NDADE (DECEASED THROUGH HIS	ADV. JAGANNATH JAYANT MUL GAONKAR FOR RESPONDENT	
with CA/75/2013	ADV. SEBASTIAN VALES	MRS. DOREEN TRINIDADE AND AN R.	MR. CORNELIO BALTAZAR TRINDA DE ALIAS CORNEL BALTAZAR TRI NDADE (DECEASED THROUGH HIS	ADV. JAGANNATH JAYANT MUL GAONKAR FOR RESPONDENT	FOR STAY
In WP/242/2013					
136 WP/243/2013	ADV. ASHWIN D. BHOBE	MS. TRUPTI DATTARAM KALSHAON KAR	MR. PANDURANG H. TORASKAR AN D 7 ORS.,	ADV. AJIT R. KANTAK FOR R .NO. 1 ADV. RAJAS KANTAK FOR R.N O. 1 ADV. RESHMA KANTAK FOR R. NO. 1	SERVICE IS complete.
137 WP/276/2013	ADV. L. RAGHUNANDAN	SHRI GANESH GUNO PAGI.,	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	ADV. PRIYANKA KAMAT FOR R .NO 1 & 2	
138 WP/323/2013	ADV. THALMANN PRADEEP PER MR. LAMBERT P. A. GODINHO.,		THE DIRECTOR OF EDUCATION, G	ADV. SOMNATH B. KARPE FOR	

EIRA

OVERNMENT OF GOA AND 4 ORS., R.NO. 2

- 139 WP/355/2013 ADV. VILAS P. THALI DR. UDAY LAXMAN S. SINGBAL SHRI. PRABHAKAR SHAMBA NAIK (DECEASED BY HIS LR'S) 6 ORS ., ADV. SHIVAN DESAI FOR R.N O. 1 TO 6
- 140 WP/417/2013 ADV. NIGEL DA COSTA FRIAS SMT. KETHRINA NURONA VALLAO M/S. SIMRAN AAKANKSHA AND 3 ORS. ADV. ARUN DE SA FOR R.NO. 1 TO 3 SERVICE IS COMPLETE
with
CA/228/2013 ADV. NIGEL DA COSTA FRIAS SMT. KETHRINA NURONA VALLADO M/S. SIMRAN AAKANKSHA CONSTR UCTIONS AND 3 ORS., -- FOR INTERIM RELIEF
In
WP/417/2013
- 141 WP/422/2013 ADV. CARLOS ALVARES FERRE THE REGIONAL PROVIDENT FUND IRA COMMISSIONER M/S. BOGMALO BEACH RESORT
- 142 WP/428/2013 ADV. JAYANT PANDURANG MUL MISS INGRID RYNA FERNANDES GAONKAR FOR PETITIONER STATE OF GOA, THROUGH THE CH IEF SECRETARY AND 4 ORS. ADV. ABHIJEET KAMAT FOR R .NO. 5 SERVICE IS COMPLETE
ADV. JAGANNATH JAYANT MUL GAONKAR FOR PETITIONER ADV. PRIYANKA KAMAT RESPO NDENT NO. 1
ADV. SAPNA MORDEKAR AGA F OR R.NO.1
ADV. PRANAY A KAMAT FOR R .NO. 2
ADV. BHUPESH BANDEKAR FOR R.NO. 5
ADV. PREETAM TALAULIKAR F OR R.NO. 5
- 143 WP/453/2013 ADV. VISHNUPRASAD A. LAWANDE SHRI. GOKULDAS SHANTARAM KAM AT AND 2 ORS. DATTATRAYA RAGHUNATH JOG AND ANR. ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 Expedite matter.
ADV. R. GAWAS FOR R.NO. 1 & 2
- 144 WP/523/2013 ADV. KETAKI NAIK ADV. FERNANDES LUIS ALEX ADV. SHIVADATTA PRAKASH MUNJ ADV. PARIKSHIT S. SAWANT ADV. DEVIDAS J. PANGAM FO COMMUNIDADE OF NADORA REP. B Y ITS ATTORNEY MR. ANAND GOP AL GAUNS SMT. YESUBAI SATU MANDREKAR AND 6 ORS., ADV. PRIYANKA KAMAT FOR R .NO. 5 TO 7 SERVICE IS COMPLETE
ADV. JAGANNATH JAYANT MUL GAONKAR FOR R.NO. 1 TO 3
- WITH

WP/536/2013	ADV. KETAKI NAIK ADV. FERNANDES LUIS ALEX ADV. SHIVADATTA PRAKASH M UNJ ADV. PARIKSHIT S. SAWANT ADV. DEVIDAS J. PANGAM FO R PETITIONER	COMMUNIDADE OF NADORA REP. B Y ITS ATTORNEY MR. ANAND GOP AL GAUNS	SMT. TARAMATI HARICHANDRA GA WAS (DECEASED) THROUGH LR SH RI. PANDURANG H. GAWAS AND 3	ADV. SUDHA C. PAI KIR FOR R.NO.3 ADV. JAGANNATH JAYANT MUL GAONKAR FOR R.NO. 1	SERVICE IS COMPLETE
145 WP/525/2013	ADV. ASHWIN D. BHOBE	M/S. GOMANTAK PVT. LTD. REP. BY ITS AUTHO. REPRESENTATIV E SHRI. DAYANAND G. PRABHUGA	SHRI. SAVIO D'SOUZA	ADV. SUDHA C. PAI KIR ULA S FOR RESPONDENT	SERVICE IS COMPLETE
146 WP/533/2013	ADV. ROHIT BRAS DE SA	SHRI. ANIL VITHOBA SAUNTO DE SSAI AND ANR.,	SHRI. DEU SHAMBU RAUT DESSAI AND 12 ORS.,	ADV. DEVIDAS J. PANGAM FO R R.NO.1 & 2 ADV. SHIVADATTA PRAKASH M UNJ FOR R.NO. 1 & 2	service is complete.
147 WP/539/2013	ADV. KARISHMA BEQUECAR	LAXIMIBAI NARAYAN PRABU (DEC EASED) THROUGH HER LR'S.	MR. RAMNATH DAMODAR PRABHU A ND 22 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 ADV. P. REMEDIOS FOR R.NO . 9 & 10 ADV. A. KAISUKAR FOR R.NO . 9 & 10 ADV. JAGANNATH JAYANT MUL GAONKAR FOR R.NO. 9 & 10 ADV. JAYANT PANDURANG MUL GAONKAR FOR R.NO. 9 & 10 ADV. VILAS P. THALI FOR R .NO. 11 ADV. VIRAJ TIMBLE FOR R.N O. 15 & 16 ADV. JAGANNATH JAYANT MUL GAONKAR FOR R. NOS. 13, 1	service is complete.
148 WP/614/2013	ADV. SHIVAN DESAI	M/S. KADAMBA TRANSPORT CORPO RATION LTD. THROUGH ITS MANA GING DIRECTOR MR. DERRICK PE	MR. SHAM GAWAS	ADV. DEVIDAS J. PANGAM FO R RESPONDENT	SERVICE IS COMPLETE
149 WP/645/2013	ADV. ASHWIN D. BHOBE	SHRI VINOD D. PALYEKAR	STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 3	service is complete.
WITH WP/649/2013	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN	VENKATESH SHIRODKAR	STATE OF GOA THROUGH THE CHI EF SECRETARY AND 2 ORS.,		SERVICE IS COMPLETE

ADV. DEEP D. SHIRODKAR

150 WP/706/2013	ADV. NIGEL DA COSTA FRIAS ADV. S. ISSANI	SHRI. JULIE JACQUES	SHRI. ARUNKUMAR SHAPURKAR	SERVICE IS COMPLETE.
151 WP/731/2013	ADV. THALMANN PRADEEP PER EIRA ADV. LAXMIKANT S. SALKAR	MR. VINAYAK VENKATESH BHATKA LKR	MR. SUBRAY VENKATESH SHETTY AND 2 ORS.,	ADV. RAVI GAWAS FOR R.NO. 1A & 1B service is complete.
152 WP/732/2013	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	SHRI TUKARAM S. NARVENKER, P OLICE CONSTABLE 4972	THE CHIEF SECRETARY, STATE O F GOA AND 4 ORS.,	ADV. SUSAN LINHARES AGA F OR R.NO.1 TO 4 SERVICE IS COMPLETE
153 WP/733/2013	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	SHRI SHAMBA DESSAI, ASSISTAN T SUB INSPECTOR	THE CHIEF SECRETARY, STATE O F GOA AND 4 ORS.,	ADV. SAGAR GURUDAS DHARGA LKR FOR R.NO.1,2,3 & 4 SERVICE IS COMPLETE
154 WP/736/2013	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	SHRI SANDEEP HIRBA KANADKAR, PC 4374	THE CHIEF SECRETARY, STATE O F GOA AND 4 ORS.,	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 1 TO 5 SERVICE IS COMPLETE
155 WP/737/2013	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	SHRI VISHWAS KAVLEKER, HEAD CONSTABLE/DRIVER	THE CHIEF SECRETARY, STATE O F GOA AND 4 ORS.,	SERVICE IS COMPLETE
156 WP/738/2013	ADV. ASHWIN D. BHOBE	SHRI SANJU M. CHANAYAKUMAR, P.C. 6167	THE CHIEF SECRETARY, STATE O F GOA AND 4 ORS.,	SERVICE IS COMPLETE
157 WP/752/2013	ADV. JOAQUIM GODINHO	MR. SHAMRAO PATIL	M/S. KADAMBA TRANSPORT CORPO RATION THROUGH ITS MANAGING DIRECTOR	ADV. SHIVAN DESAI FOR R.N O.1 service is complete.
158 WP/14/2014	ADV. ARUNKUMAR V. NIGALYE ADV. VINITA D. GAWAS	SHRI DEEPAK MATHKAR	THE MAPUSA URBAN CO-OP. BANK OF GOA LTD. REP. BY ITS GEN ERAL MANAGER	ADV. JAYANT PANDURANG MUL GAONKAR FOR RESPONDENT SERVICE IS COMPLETE
159 WP/23/2014	ADV. MAHESH AMONKAR	M/S SELVEL PUBLICITY & CONSU	MS. SUFALA S. NAIK	ADV. SOMNATH B. KARPE FOR STEPS NOT TAKEN IN R/O

LTANTS PVT. LTD. THROUGH ITS
BRANCH MANAGER SHRI. RAMESH

RESPONDENT
ADV. ASMITA NAKUL TIRODKA
R FOR RESPONDENT
ADV. ABHIJIT M. NAIK FOR
RESPONDENT

UNSERVED RESPONDENTS

160 WP/66/2014	ADV. PARIKSHIT S. SAWANT	SHRI. S. K. KAJAL	THE CHIEF EXECUTIVE OFFICER DIRECTORATE OF VIGILANCE, KH ADI & VILLAGE INDUSTRIES AND	ADV. SHASHIKANT NARAYAN J OSHI FOR R.NO. 1 ADV. SUMEDHA PRAMOD JOSHI FOR R.NO. 1 ADV. ARCHANA SACHIN PAI B IR FOR R.NO. 1	SERVICE IS COMPLETE
161 WP/81/2014	ADV. USGAONKAR SUDESH MAN OHAR ADV. MARIA ROSETTE PEREIR A	SHRI VALLABH BHOBE	STATE OF GOA THROUGH CHIEF S ECRETARY AND 4 ORS.,	ADV. SUSAN LINHARES AGA F OR R.NO. 1 TO 3 ADV. SUDHA C. PAI KIR FOR R.NO. 4 U/LAS ADV. SUSAN LINHARES AGA F OR R.NO.1,2,3 & 5	SERVICE IS COMPLETE
162 WP/82/2014	ADV. USGAONKAR SUDESH MAN OHAR ADV. MARIA ROSETTE PEREIR A	SHRI VALLABH BHOBE	STATE OF GOA THROUGH CHIEF S ECRETARY AND 4 ORS.,	ADV. SUSAN LINHARES AGA F OR R.NO.1 TO 3 ADV. SWATI KAMAT FOR R.NO . 4 U/LAS ADV. SUSAN LINHARES AGA F OR R.NO. 1,2,3 & 5	SERVICE IS COMPLETE
163 WP/87/2014	ADV. NITIN SARDESSAI ADV. SHIRODKAR NEHA ANIL ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	SHRI WINSTON DIAS REDEMPTO	UNION OF INDIA THROUGH THE S ECRETARY AND 3 ORS.,	ADV. MAHESH AMONKAR FOR R .NO. 1 TO 4	Service is complete.
164 WP/99/2014	ADV. VISHNUPRASAD A. LAWANDE ADV. NATASHA MAYEKAR ADV. PUSHPINDER KAUR	SHRI ULHAS R. PHADTE	SANGUEM MUNICIPAL COUNCIL TH ROUGH ITS CHAIRPERSON AND AN R.,	ADV. VILAS P. THALI FOR R .NO. 1	SERVICE IS COMPLETE
165 WP/121/2014	ADV. PULKIT BANDODKAR	M/S. LEELA KEMPENSKI GOA REP . THROUGH ITS GENERAL MANAGE R SHRI. SHRIDHAR NAIR	REGIONAL PROVIDENT FUND COMM SSIONER, EMPLOYEES PROVIDEN T FUND ORG.		SERVICE IS COMPLETE
166 WP/127/2014	ADV. AJIT R. KANTAK	SHRI. MOHAN NAMDEV USKAIKAR	MRS. MALINI MAVLI USKAIKAR	ADV. NILESH V. S. SHIRODK	

	ADV. RAJAS KANTAK ADV. RESHMA KANTAK	AND 10 ORS.,		AR FOR RESPONDENT	
167 WP/133/2014	ADV. G. K. SARDESSAI ADV. VIJAY A. PALEKAR	M/S DYNAQUIP ENGINEERS REPRESENTED BY IT PARTNER PUSHKAR R. KOTNIS	THE REGIONAL P. F. COMMISSIONER AND ANR.,		service is complete.
168 WP/148/2014	ADV. VALMIKI MENEZES	MS. MANASI VAIDHYA AND 2 ORS ..	M/S. ARLEM BREWARIES LIMITED ..	ADV. M. S. BANDODKAR FOR RESPONDENT ADV. PULKIT BANDODKAR FOR RESPONDENT	SERVICE IS COMPLETE
169 WP/159/2014	ADV. ASHWIN D. BHOBE ADV. RAVI GAWAS	SHRI. BABOY MOTIRAM VERENKAR REP. BY THEIR ATTORNEY SHRI . MANJUNATH SRINIWAS DUKLE A	SHRI. JOAO XAVIER CARDOZO REP. BY HIS ATTORNEY SHRI. JOHNNY JOAO CARDOZO	ADV. DEVIDAS J. PANGAM FOR RESPONDENT ADV. PARIKSHIT S. SAWANT FOR RESPONDENT	
170 WP/169/2014	ADV. DEVIDAS J. PANGAM ADV. VALLABH D. PANGAM	MR. SEBASTIAO FERNANDES	SHRI. PETER GLADSTONE W. ROGTON THROUGH HIS ATTOR. SHRI FERREGRINNANDO JOAQUIM F. FU	ADV. ETHELWALD OLIMPIO MENDES FOR R.NO. 2,3 & 4 ADV. P. KERKAR FOR R.NO. 2,3 & 4 ADV. M. PRABHUDESAI FOR R.NO. 2,3 & 4 ADV. GINA MARIA ALMEIDA FOR R.NO. 2,3 & 4	SERVICE IS COMPLETE
171 WP/173/2014	ADV. JOSE FILIPE MELO ADV. SUNITA JOSE FILIPE MELO	SHRI PRABHAKAR SAULARAM ARLEKAR THR. DULY CONSTITUTED P. O. A. MR. PRAVIN PRABHAKAR	MRS. ANTONIETA ADELINE TEMUSO AND ANR.,	ADV. SOMNATH B. KARPE FOR R.NO. 2.1,2.2 & 2.3 ADV. DAKSHA LOTLIKAR FOR R.NO. 2.1,2.2 & 2.3 ADV. JOCELYN GODINHO FOR R.NO. 2.1,2.2 & 2.3 ADV. VLEDSON LUCIO BRAGANZA R.NO. 2.1,2.2 & 2.3 ADV. VINOD VISHNU KORGONKAR R.NO. 2.1,2.2 & 2.3	SERVICE IS COMPLETE.
172 WP/191/2014	ADV. NIGEL DA COSTA FRIAS ADV. ISSANI SHAHIR SHIRAZ ALI	MR. ALBERTO CAETANO GOMES AND ANR.,	MRS. CARMEN DE MIRANDA, AND 4 ORS.,	ADV. SALVADOR SANTOSH REBELLO FOR R.NO. 4 & 5 ADV. RYAN DA PIEDADE MENEZES FOR R.NO. 1	SERVICE IS COMPLETE --
173 WP/202/2014	ADV. JOSEPH VAZ	DR. PRATIMA MOHAN KESSARKAR	MR AJIT NARCINVA PANCHWADKAR	ADV. VILAS P. THALI FOR R	SERVICE IS COMPLETE

	WITH WP/627/2014	ADV. VILAS P. THALI	MR. AJIT NARCINVA PANCHWADKAR @ AJIT PANCHWADKAR.	ALIAS AJIT PANCHWADKAR	ESPONDENT	
				DR. PRATIMA MOHAN KESSARKAR DAUGHTER OF MOHAN TUKARAM KESSARKAR.		
174	WP/213/2014	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. MARK LOBO	SHRI GOKULDAS JANARDHAN SHET TALAILIKAR	SHRI MULLA ISSUB, SINCE DECEASED THROUGH HIS LEGAL HEIRS	ADV. KHOLKAR PREMANAND ANAND FOR R.NO. A TO L	RULE -- IN VIEW OF ORDER DT. 07/08/2014 PASSED IN MCA/410/2014, AMOUNT HAS NOT DEPOSITED
175	WP/230/2014	ADV. RYAN DA PIEDADE MENEZES	WORKERS REP. BY THE GENERAL SECRETARY GOMANTAK MAZDOOR SANGH, SHRI. PUTI GAONKAR	NESTLE (INDIA) LTD.,		SERVICE IS COMPLETE.
176	WP/243/2014	ADV. GAURISH N. AGNI ADV. VIBERT NORONHA ADV. ANABEL FERNANDES	MRS. MARIA VICTORIA BOAVINDA D. BARRETO @ B. D. FURTADO @ VICTORIA B. FURTADO (DEC.	SHRI ANTHON FERNANDES AND 9 ORS.,	ADV. VIVEK ANGELO RODRIGUES R(1) & R(2)	
177	WP/245/2014	ADV. PRASHEEN LOTLIKAR ADV. JOHNSON SIMOES	SHRI. NUNO P. FERNANDES, EXPRED LEAVING BEHIND FOLLOWING LEGAL HEIRS.	ADRIANO PAIVA THR. LEGAL HEIRS	ADV. BETQUECAR KARISHMA CUSTA FOR R.NO. 4 & 5 ADV. MS. SONIYA G. CHODANKAR FOR R.NO. 4 & 5	
178	WP/272/2014	ADV. ARUN DE SA ADV. SIDHESH SHET	MR. JOHN FRANCIS PINTO THROUGH P.O.A. JULIA ANTHONY D'SILVA	VALANKA FERNANDES	ADV. J.ABREU LOBO FOR RESPONDENT	
179	WP/392/2014	ADV. VIJAY A. PALEKAR ADV. L. V. PALEAR ADV. G. K. SARDESSAI	M/S GOLDEN PEACE HOTELS & RESORTS PVT. LTD., REPRESENTED BY ITS AUTHORIZED REPE. SHR	THE REGIONAL PROVIDENT FUND COMMISSIONER-II AND ANR.,	ADV. P. P. SINGH FOR RESPONDENT ADV. SARVESH DHUME FOR RESPONDENT ADV. GOVIND S. BHOBE FOR RESPONDENT	
180	WP/418/2014	ADV. ASHA A. DESAI	SMT. QUIETERIA FERNANDES AND ANR.,	SHRI CAITANO CARVALHO	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPONDENT ADV. SHAILESH REDKAR FOR REESPONDENT	
181	WP/458/2014	ADV. PANKAJ P. PAI VERNEK	CHANDRAKANT P. PARKAR	ISIDORO J. DA CRUZ	ADV. ABHAY NACHINOLKAR FOR	SERVICE IS COMPLETE

	with MCA/536/2014 In WP/458/2014	AR ADV. PANKAJ P. PAI VERNEK CHANDRAKANT P. PARKAR AR	ISIDORO J. DA CRUZ	R RESPONDENT ADV. ABHAY NACHINOLKAR FOR DEPOSIT OF RENT R RESPONDENT
182	WP/459/2014 with CA/103/2014 In WP/459/2014	ADV. SHIRIN V. NAIK ADV. SANMAN KENI ADV. PAVITHRAN A.V ADV. SHRUSHTI S. NAIK ADV. SHIRIN V. NAIK	SHRI. CLEMENT FERNANDES MAJOR OF AGE AND ANR., SHRI. CLEMENT FERNANDES MAJOR OF AGE AND ANR.,	SHRI GASPER FERNANDES AND ANR., SHRI GASPER FERNANDES AND ANR., ADV. ARUN DE SA FOR R.NO. 1 ADV. SIDHESH SHET FOR R.NO. 1 ADV. SHIRODKER PANDURANG SHRIKANTA FOR R.NO. 1 ADV. ARUN DE SA FOR R.NO. 1 FOR STAY
183	WP/482/2014	ADV. EMERICO ESTEVAM AFONSO	THE NEW INDIA ASSURANCE CO. LTD.,	C. P. AMINAKUTTY @ AMINAKUTTY SINCE DEC. REP. BY HER L.R 'S RESP. NO. 2 TO 9 AND 8 0 ADV. KAKODKAR SHAMBHU SAT CHIDANAND R.NO. 2 TO 9
184	WP/498/2014	ADV. PRASHEEN LOTLIKAR ADV. SNEHA NAIK	SMT. URMILA LAXMAN MHALDAR (SINCE DEC.) THR. HER LEGAL REPRESENTATIVES AND 2 ORS.,	SHRI VASANT @ GOVIND RAMAKANT MHALDAR AND 4 ORS., ADV. GURU SHIRODKAR FOR R.NO. 1 ADV. PRITAM ROHIDAS GAUDE FOR R.NO. 1
185	WP/524/2014	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	THE PONDA EDUCATION SOCIETY THR. ITS AUTHORIZED REPRESENTATIVE SHRI DR. S.N. MAMLE D	MISS ANURADHA HARI SHENVI ALIAS MRS. ANURADHA NADKARNI
186	WP/585/2014	ADV. VIVEK ANGELO RODRIGUES ADV. SHALINI MENEZES	MR. RAMANTH PAI	SHRI SURESH PRIYOLKAR ADV. KHOLKAR PREMANAND ANAND FOR RESPONDENT
187	WP/593/2014	ADV. SHIVAN DESAI ADV. R. S. NAIK	M/S. ADITYA CIVIL CONTRACTORS REP. BY ITS PARTNERS AND 2 ORS.,	MEHRAJ CENTRE MNF HEIGHTS CO-OPERATIVE HOUSING SOCIETY LTD., REP. BY ITS SECRETARY ADV. LAXMAN V. ASSOLDEKAR FOR RESPONDENT rule - steps not taken in r/o respondent
188	WP/603/2014	ADV. ASHWIN D. BHOBE	MR. ANTONIO ZUZARTE (DECEASED)	SHRI AMRUT D. VERNEKAR (SINCE DECEASED) ADV. USGAONKAR SUDESH MAN SERVICE IS COMPLETE

	ADV. U. KHOT	ED) AND ANR.,	CE DECEASED) THR. LR'S.,	OHAR FOR R.NO. 1.1 TO 1.5 ADV. MATONDKAR ANAGHA ARJ UN FOR R.NO. 1.1 TO 1.5 ADV. MARIE ROSETTE PEREIR A FOR R.NO. 1.1 TO 1.5	
189 WP/609/2014	ADV. DEVIDAS J. PANGAM ADV. S. MUNJ	BHAGWATI RAVALNATH DEVASTHAN COMMITTEE THR. ITS ATTORNEY	GOA HUMAN RIGHTS COMMISSION THR. ITS SECRETARY AND 5 ORS . ,	ADV. AGHA IFTIKHAR FOR R. NO. 5 & 6 ADV. SINFOROSA LOPES FOR R.NO. 5 & 6 ADV. NARAYAN D. GOVEKAR F OR R.NO. 5 & 6	
190 WP/618/2014	ADV. JOAQUIM GODINHO ADV. RESHMI RAMDAS SAWANT ADV. APPOLONIA FIONA MESQ UITA	SMT. SADMA NARAYAN VIR CHANG ED TO MADHURA MAHESH PARWATK ER	SHRI. MAHESH SHANU PARWATKAR		
191 WP/628/2014	ADV. DEVIDAS J. PANGAM ADV. D. P. CHAWDIKAR ADV. P. C. CHAWDIKAR	M/S. SPECTRA PAVERS PVT. LIM ITED THR. ITS AUTHORISED REP RESENTATIVE MR. MANJUNATH M.	THE ASSISTANT PROVIDENT FUND COMMISSIONER	ADV. CARLOS ALVARES FERRE IRA FOR RESPONDENT	
192 WP/652/2014	ADV. VALMIKI MENEZES	SHRI. NATIVIDADE FERNANDES.	M/S. RAMESH HOTELS AND RESOR TS PVT. LTD.,	ADV. CARLOS ALVARES FERRE IRA FOR RESPONDENT ADV. ASHWIN C. COSTA FOR RESPONDENT ADV. JASON FERNANDES FOR RESPONDENT ADV. RICHARD ALMEIDA FOR RESPONDENT	SERVICE IS COMPLETE
193 WP/692/2014	ADV. VIJAY A. PALEKAR ADV. G. K. SARDESSAI	M/S. CASA BLANCA BEACH RESOR T, REP. BY MRS. AMITA RIVONK AR.	SHRI GURUDATTA D. K.		SERVICE IS COMPLETE
194 WP/725/2014	ADV. VLEDSON LUCIO BRAGAN ZA ADV. JOCELYN GODINHO ADV. V. KORGAONKAR ADV. S KARPE	MRS. CELINA ALMEIDA.	MINISTER OF URBAN DEVELOPMEN T AND 2ORS.	ADV. VILAS P. THALI FOR R .NO. 3 ADV. SUSAN LINHARES AGA F OR R.NO. 1 & 1(A)	SERVICE IS COMPLETE
195 WP/735/2014	DATTAPRASAD LAWANDE	GOA PUBLIC SERVICE COMMISSIO	THE GOA STATE INFORMATION CO		

		N AND ANR.	MMISSIONER AND ANR.		
	ADV. PAI NIKHIL DEELIP ADV. SALVADOR SANTOSH REBELLO				
196 WP/736/2014	ADV. ASHWIN D. BHOBE ADV. U. KHOT ADV. SHRADHA BHOBE ADV. V. SHETYE	SHRI. SHANTARAM ARJUN NAIK AND ANR.	MR. MALNATH MALEPURUSH KULAVIZALMI UTTARADHIKARI SAMITI THR.PRESIDENT MR. NARAYAN D.	ADV. SOMNATH B. KARPE FOR R.NO. 1	
197 WP/11/2015	ADV. VIRENDRA PARSEKAR	SHRI. SHRIKANT VISHNU DEUSKAR.	SHRI. JAYANT KASHINATH SAKHALKAR.	ADV. R.CHODANKER FOR RESPONDENT ADV. JOAQUIM GODINHO FOR R.NO. 1 ADV. PRITESH SHETYE FOR RESPONDENT ADV. VISSILI LEWIN BRAGANZA FOR RESPONDENT ADV. SHARAD DANDEKER FOR RESPONDENT ADV. NEIL SEQUEIRA FOR RESPONDENT	
198 WP/17/2015	ADV. DATTAPRASAD LAWANDE ADV. SALVADOR SANTOSH REBELLO ADV. PAI NIKHIL DEELIP	THE GOA PUBLIC SERVICE COMMISSION REP. BY PUBLIC INFORMATION OFFICER, GPSC AND ANR.	THE GOA STATE INFORMATION COMMISSIONER AND ANR.		
199 WP/126/2015	KHOLKAR PREMANAND ANAND	MR. MULLA YUSUF (SINCE DECEASED) THROUGH HIS LEGAL REPRESENTATIVES.,	SATISH GUPTA AND 2 ORS.,	ADV. R. G. RAMANI FOR RESPONDENT ADV. S.S. CHOPDEKAR FOR RESPONDENT ADV. SUNANDA AMONKAR FOR RESPONDENT	SERVICE REPORT IS AWAITED
200 WP/130/2015	ADV. VIJAY A. PALEKAR ADV. G. K. SARDESSAI ADV. L. V. PALEKAR	THE BICHOLIM MERCHANT URBAN CO-OPERATIVE CREDIT SOCIETY LTD., REP. BY SHRI NARAYAN R	SHAILESH C. GOVEKAR.		
WITH WP/174/2014	ADV. SMITA S. GAWAS ADV. SIDHARTH S. SHIRODKAR	SHRI. SHAILESH C. GOVEKAR	THE BICHOLIM MERCHANT URBAN CO-OPERATIVE CREDIT SOCIETY LTD.	ADV. GIRISH K. SARDESSAI FOR RESPONDENT ADV. VIJAY A. PALEKAR FOR RESPONDENT	SERVICE IS COMPLETE -- FOR DISMISSAL

201 WP/132/2015	ADV. ASHWIN D. BHOBE ADV. SHRADHA BHOBE ADV. VAISHALI SHETYE ADV. U. KHOT	M/S. RASHMI METALS, REPRESENTATIVE ATTORNEY HOLDER, SHRI N.P. VASSU NAIR.	COMMUNIDADE OF CHICOLNA, REPRESENTED BY ITS ATTORNEY MR. COSME DA COSTA ARAUJO AND A	ADV. KHOLKAR NEHA UMESH AGA FOR R.NO. 2 ADV. DEEPAK S. FADKE FOR R.NO. 1 ADV. AUSTIN AUGUSTO FERNANDES FOR R.NO. 1 ADV. GALILEO FRANCISCO TELES FOR R.NO. 1	
202 WP/172/2015	ADV. ASHWIN D. BHOBE ADV. S. BHOBE ADV. V. SHETYE ADV. U. KHOT	PETER JOSE FERNANDES.	SHRI. VINAYAK NARAYAN DESHPRABHU.	ADV. DEVIDAS J. PANGAM FOR RESPONDENT ADV. K. NAIK FOR RESPONDENT ADV. LUIS FERNANDES FOR RESPONDENT	Final Disposal. - SERVICE IS COMPLETE
203 WP/189/2015	ADV. J. ABREU LOBO	M/S CONSTANT SECURITY SERVICES, REP. BY ITS PROPRIETOR MR. RONALD PINTO.	THE REGIONAL PROVIDENT FUND COMMISSIONER - I AND ANR.,	ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1	
204 WP/246/2015	ADV. PREETAM TALAULIKAR ADV. KHER SIMOES ADV. BHUPESH BANDEKAR ADV. ABHIJEET A. KAMAT	SHRI DATTAPRASAD SHIVANAND SAWARDEKAR.	M/S LAXMI AUTO CARE CENTRE AND 3 ORS.,	ADV. PAVITHRAN A.V FOR R.NO. 1,3 & 4 ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO.2 ADV. KENY SANMAN RAJANIKANT FOR R.NO. 1,3 & 4	SERVICE IS COMPLETE
205 WP/273/2015	ADV. ASHWIN D. BHOBE	MRS.SAMIRA ANGELICA D'CRUZ, REP. BY ATTORNEY MR.RONALDO LEO DE CRUZ AND 2 ORS.,	MR. JULIO @ JULIAS FERNANDES, REP. BY ATTORNEY MS.ZARINA FERNANDES AND ANR.,	ADV. JAGANNATH J. MULGAONKAR FOR R.NO. 1 & 2 ADV. PEARL ELSA REMEDIOS FOR R.NO. 1 & 2 ADV. ANUSHA D. KAISUKAR FOR R.NO. 1 & 2	FINAL DISPOSAL - SERVICE IS COMPLETE
206 WP/381/2015	ADV. RYAN DA PIEDADE MENEZES	MR. VALLABH V. KAMAT.	MRS. JANAKI M. BAGANAWAR AND ANR.,	ADV. GAURISH N. AGNI FOR R.NO.1, 2 (A), (B), (C) & (D) ADV. EESHAN USAPKAR FOR R.NO.1, 2 (A), (B), (C) & (D) ADV. VIBERT NORONHA FOR R.NO.1, 2 (A), (B), (C) & (D) ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO.1, 2	SERVICE IS COMPLETE
207 WP/407/2015	ADV. PADGAONKAR CHAITANYA	MR. GLORIO JACOB FURTADO AND	MRS. BRAZELINA COUTINHO E FURTADO	ADV. KENY SANMAN RAJANIKANT	

PRAKASH

5 ORS.,

RTADO AND ANR.,

NT FOR R.NO. 1 & 2
 ADV. ANJALI AGRAWAL FOR R
 .NO. 1 & 2
 ADV. HALARNKAR ADISH VINO
 D FOR R.NO. 1 & 2

208 WP/408/2015

ADV. DEVIDAS J. PANGAM

MR. ZACARIAS MENDES.

MILTON OLUMPIA MARQUES AND A
 NR.,

209 WP/463/2015

ADV. KAKODKAR SHAMBHU SAT
 CHIDANAND

SMT. EMERITA ANNA JOAQUINA B
 ARRETTO E FERNANDES @ EMERIT
 A BARRETTO E FERNANDES.

NATIONAL UNION OF SEAFARERS
 OF INDIA (NUSI) CHINCHINIM G
 OA AND ANR.,

ADV. ALMEIDA COUTINHO CLE
 OFATO GARRETT FOR R.NO. 1
 ADV. SHAILESH REDKAR FOR
 R.NO. 1

SERVICE REPORT IS AWAI
 TED

210 WP/483/2015

ADV. V. A. LAWANDE

MR. WILBUR F SOUZA TICLO.

MRS.RAKHI SANDEEP SALGAONKAR
 AND 2 ORS.,

ADV. PARIMAL REDKAR
 ADV. GAURI POI
 ADV. DHARMANAND R. VERNEK
 AR

ADV. NUNO NORNONHA (ADVOC
 ATE FOR CAVEATROS)
 ADV. R.SHIRODKAR FOR R.NO
 . 2
 ADV. D. SHIRGAM FOR R.NO.
 2
 ADV. H. FERNANDES FOR R.N
 O. 2
 ADV. YOGESH V. NADKARNI F
 OR R.NO. 2

211 WP/521/2015

ADV. DEVIDAS J. PANGAM

SHRI. NICOLAU JOAO REBELLO.

THE GOA STATE CO-OPERATIVE B
 ANK LTD., THROUGH BRANCH MAN
 AGER.

ADV. P. SAWANT

ADV. RAMA GAJANAN RIVANKA
 R FOR RESPONDENT
 ADV. SAGAR B. RIVANKAR FO
 R RESPONDENT

212 WP/527/2015

ADV. PRANAY A KAMAT

MR. CAJETAN D'SOUZA @ CAETAN
 O D'SOUZA.

MR. LAMARTINE DE ROCHA AND 2
 ORS.,

ADV. ASHWIN D. BHOBE FOR
 R-1

NOTICE TO R.1 TO R.3 H
 AS SERVED

213 WP/561/2015

ADV. ASHWIN D. BHOBE

VILLAGE PANCHAYAT OF USGAO,
 THROUGH ITS SECRETARY, SHRI
 HONAJI A. MORAJKAR.

SHRI SHANKAR NAGESH VELIP AN
 D 3 ORS.,

ADV. V. SHETYE
 ADV. S.BHOBE

ADV. MANISH DAMODAR SALKA
 R GA FOR R.NO. 2,3 & 4
 ADV. SHENVI KAKODKAR PRAN
 AV SURYAJI FOR R.NO. 1
 ADV. PAVAN SHETYE FOR R.N
 O. 1
 ADV. R. G. RAMANI FOR R.N
 O. 1

214 WP/590/2015

ADV. SANDESH D. PADIYAR

SHRI CHANDRASHEKHAR PRABHU A

SHRI TULSHIDAS S. DESSAI AND

	ADV. ANJALI AGRAWAL ADV. ADISH HALARNKAR ADV. PRASHIL AROLKAR	ND ANR.,	ANR.,		
215 WP/646/2015	ADV. RYAN DA PIEDADE MENE ZES	SHRI. PRABHAKAR KRISHNA GAUN S AND ANR.,	THE ASST. REGISTRAR, COOPERATIVE SOCIETIES AND 4 ORS.,		SERVICE IS COMPLETE - REPLY NOT FILED
216 WP/678/2015	ADV. PRASHEEN LOTLIKAR ADV. NEELAM PATIL ADV. JOHNSON SIMOES	MR. SANJIV SIMEPURUSKAR	MR. SHANKAR TANCO KORGAKAR (SINCE DECEASED) THROUGH LRS AND 6 ORS.,	ADV. PARAG S RAO FOR R-1A - 1D & 2 TO 7	SERVICE IS COMPLETE
217 WP/684/2015	ADV. AMEY JAGDISH SINAI K AKODKAR ADV. SIDHA KURTIKAR ADV. MAYUR Y. MAHAMAL	SHRI GOURISH DUNDAPPA HIDADU GGI AND 3 ORS.,	SHRI BHASKAR D. NAIK KARMALI AND 2 ORS.,	ADV. PREMANAND A.KHOLKAR FOR R.NO. 1 TO 3	
218 WP/698/2015	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	NAVAGAURI APPTS. CO-OPERATIVE HOUSING SOCIETY LTD., THROUGH ITS CHAIRMAN DINESH VAGH N	VILLAGE PANCHAYAT OF PILERNE -MARRA, THROUGH ITS SECRETARY AND 2 ORS.,	ADV. RYAN DA PIEDADE MENE ZES FOR R.NO.2	SERVICE IS COMPLETE
219 WP/705/2015	ADV. NIGEL DA COSTA FRIAS ADV. PRATIKSHA NAGVEKAR ADV. IVINA MIRANDA	SHRI VAMAN KRISHNA MANDREKAR , THROUGH HIS LEGAL HEIRS.,	SHRI SATCHIT KRISHNA MANDERKAR AND 3 ORS.,	ADV. BETQUECAR KARISHMA C USTA FOR R.NO. 1,2 & 4	
220 WP/707/2015	ADV. RYAN DA PIEDADE MENE ZES	ST THERESE'S HIGH SCHOOL, BY ITS HEADMISTRESS, SR.LINA GRACIAS AND ANR.,	THE DIRECTOR OF EDUCATION, DIRECTORATE OF EDUCATION, PORVORIM AND ANR.,	ADV. PAVITHRAN A.V FOR R. NO. 2	SERVICE REPORT IS AWAITED
221 WP/716/2015	ADV. PRASHEEN LOTLIKAR ADV. SHRIRAM POLLE ADV. PADGAONKAR CHAITANYA PRAKASH	SHRI. RATNAKAR BABURAO PANKAR.	SHRI. LADU VENKATESH GAUDE (SINCE DECEASED) THROUGH HIS LEGAL REPRESENTATIVES.,	ADV. R. G. RAMANI FOR R.NO. 1 TO 9 ADV. PAVAN SHETYE FOR R.NO. 1 TO 9 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO. 1 TO	
222 WP/750/2015	ADV. CARLOS ALVARES FERRE	THE CENTRAL BOARD OF TRUSTEES	GOA SHIPYARD LIMITED, VASCO.	ADV. G.K. SARDESSAI FOR R	

	IRA	S, EMPLOYEES PROVIDENT FUND ORG., THR. REGIONAL P.F. COM	,	RESPONDENT ADV. N. GAONKAR FOR RESPO NDENT ADV. A. CARVALHO FOR RESP ONDENT ADV. VIJAY A. PALEKAR FOR RESPONDENT	
223 WP/757/2015	ADV. GANESH R. NAIK	SMT.OLIVIA D'SOUZA AND ANR.,	SHRI NARASINGH VISHNU NAIK P ANVELKAR (DECEASED) THROUGH LRS. AND 4 ORS.,	ADV. R. G. RAMANI FOR R.N O. 1A,1B & 1C	FINAL DISPOSAL
224 WP/860/2015	ADV. RYAN DA PIEDADE MENE ZES	SHRI. RAJU RAJMANE.	SHRI.CHAMUNDA SAMAJ'S POPULA R ENGLISH HIGH SCHOOL, GOA, REP. BY ITS CHAIRMAN/PRESIDE	ADV. KHOLKAR NEHA UMESH A GA FOR R.NO. 2 ADV. DEEPIKA T. FATERPEKA R FOR R.NO.1 ADV. PREMANAND A. KHOLKAR FOR R.NO.1	
225 WP/882/2015	ADV. RYAN DA PIEDADE MENE ZES	THE WORKMEN, REPRESENTED BY GOMANTAK MAZDOOR SANGH THR. SHRI PUTI GAONKAR.	M/S AUTO SERVICE AND ANR.,	ADV. DIAS JOAO MARIANO PR UDENCIO FOR R.NO.1 ADV. SHILPA RAMESH KHORJU VENKAR FOR R.NO.1	SERVICE IS COMPLETE
226 WP/899/2015	ADV. D.LOTLIKAR	ST.MARY'S EDUCATIONAL SOCIET Y, REPRESENTED THROUGH ITS P RESIDENT SR.VANDANA ROBERT A	THE ADMINISTRATIVE TRIBUNAL, THROUGH ITS CHAIRMAN AND 2 ORS.,	ADV. SUSAN LINHARES AGA F OR R.NO.3.	
227 WP/900/2015	ADV. ALMEIDA COUTINHO CLE OFATO GARRETT ADV. SHAILESH REDKAR	SHRI. VASSANT D. REDKAR & AN R.,	SHRI. LUIS SALES DE ANDRADE E SOUZA.,	ADV. R. G. RAMANI FOR RES PONDENT	SERVICE IS COMPLETE
228 WP/913/2015	ADV. NAMRATA NAMDEV GAWDE	SHRI NITESH SHETYE.	M/S GOA GLASS FIBRE LTD.,	ADV. ARUN KUMAR V. NIGALY E	FINAL DISPOSAL. - SERV ICE IS COMPLETE
229 WP/914/2015	ADV. VELDSON BRAGANZA ADV. JOCELYN GODINHO ADV. V.KORGAONKAR	SHRI JOAO INACIO GRACIAS (DE CEASED) .,	SHREE SHANTADURGA DEVASTHAN, REPRESENTED BY ATTORNEY SHR I NANDAN @ NANDAGOPAL LAXIMI	ADV. DEVIDAS J. PANGAM ADV. KETAKI NAIK ADV. FERNANDES LUIS ALEX ADV. SHIVADATTA PRAKASH M UNJ ADV. PARIKSHIT S. SAWANT	FINAL DISPOSAL

230 WP/926/2015	ADV. ASHWINI AGNI ADV. KALPA GOVENKAR	SHRI.YOGESH THAKUR.	SMT.TEJAL Y THAKUR.	ADV. JAGANNATH JAYANT MUL GAONKAR FOR RESPONDENT ADV. ANUSHA D. KAISUKAR F OR RESPONDENT	IN VIEW OF ORDER DT.8/ 7/16, RECEIPT NOT PROD UCED
231 WP/931/2015	ADV. NAMRATA NAMDEV GAWDE	SHRI.PRATAP MATODKAR.	M/S GOA GLASS FIBRE LTD.,	ADV. ARUN KUMAR V. NIGALY E	FINAL DISPOSAL. - SERV ICE IS COMPLETE
232 WP/933/2015	ADV. PREETAM TALAULIKAR ADV. KHER SIMOES ADV. ABHIJEET KAMAT	MAZANIA OF SHRI NAVDURGA SAU NTHAN OF MAKAI, THROUGH ATTO RNEY SHRI SURESH BHAGWAT KAM	SHRI PRASHANT RAMCHANDRA GHA ISAS AND 9 ORS.,	ADV. KANSAR AMRUT SHIVRAM	
233 WP/966/2015	ADV. VLEDSON LUCIO BRAGAN ZA	SHRI.AGUST FERNANDES.	THE CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL.	ADV. SANDESH D. PADIYAR ADV. ANJALI AGRAWAL ADV. SANKALP SINAI BHANGU I	APPLICATION FOR AMENDM ENT NOT FILED
234 WP/41/2016	ADV. S. M. SINGBAL ADV. VIOLA SILVEIRA ADV. APARNA LATKAR	SHRI.SUBHASH K. PARAB.	M/S.AGENCY REAL MARGAO PVT L TD.,	ADV. GIRISH K. SARDESSAI FOR RESPONDENT ADV. N. GAONKAR FOR RESPO NDENT ADV. A. CARVALHO FOR RESP ONDENT	
235 WP/72/2016	ADV. NIKHIL A. VAZE	SHRI.RAJAN SONU METHAR.	SHRI.DASHRATH ATMARAM MANDRE KAR AND ANR.,	ADV. AMEY KAKODKAR FOR R. NO.2 ADV. GANESH R. NAIK FOR R .NO.1 ADV. SIDHA KURTIKAR FOR R .NO.2 ADV. DIPTY BHOMKAR FOR R. NO.2 ADV. MAYUR MAHAMAL FOR R. NO.2	
236 WP/83/2016	ADV. PRASHEEN LOTLIKAR ADV. MARUSHKA DE MONTE FU RTADO	MRS.ENUM FERNANDES @ LAXMI D HAKU HADKONKAR @ VENU DHAKU HADKONKAR.	MR.ROHIDAS MANUEL ZAMBAULIKA R (DECEASED) THROUGH LRS. AN D ANR.,	ADV. R. G. RAMANI FOR R.N O.1 (A TO C) & 2	

ADV. PADGAONKAR CHAITANYA

237 WP/134/2016	ADV. GAURANG D. PANANDIKE M/S.PANDURANG TIMBLO INDUSTRIES, REP. BY ITS PARTNER MR. SARVESH PRAMOD TIMBLO., ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVI A. A ADV. GAUTAMI AMEY KAKODKA ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	SHRI EVARISTO PEREIRA.	ADV. CARLOS ALVARES FERREIRA R.NO.1 (A,B,C,E & H) SERVICE IS COMPLETE
238 WP/175/2016	ADV. ASHWIN D. BHOBE MR.MARIANO GURJAO. ADV. SHETYE VAISHALI VINAYAK ADV. BHOBE SHRADHA SUBHAS	CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL.	ADV. SANDESH D. PADIYAR FOR R.NO.1 SERVICE IS COMPLETE OR R.NO.1 ADV. ANJALI AGRAWAL FOR R.NO.1 ADV. PRASHIL AROLKAR FOR R.NO.1 ADV. ADITI PADIYAR FOR R.NO.1
239 WP/176/2016	ADV. USGAONKAR SUDESH MANOHAR SMT.CECILIA RODRIGUES AND AN R., ADV. MARIE ROSETTE PEREIRA	THE DEPUTY DIRECTOR OF PANCHAYATS AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO. 1 SERVICE REPORT IS AWAITED ADV. VIBHAV RAJIV AMONKAR U/LAS FOR R. NO. 3
240 WP/177/2016	ADV. ASHWIN D. BHOBE SMT. ADELINA COLACO REPRESENTED HEREIN BY MR. AUGUSTO COLACO.	CHIEF OFFICER MORMUGAO MUNICIPAL COUNCIL.	ADV. SANDESH D. PADIYAR FOR R.NO.1 SERVICE IS COMPLETE OR R.NO.1 ADV. SANDESH D. PADIYAR FOR R.NO.1 ADV. PRASHIL AROLKAR FOR R.NO.1 ADV. ADITI PADIYAR FOR R.NO.1
241 WP/178/2016	ADV. ASHWIN D. BHOBE SMT. GENOVEVA ALIAS GENEVIEVE DIAS.	CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL.	ADV. SANDESH D. PADIYAR FOR R.NO.1 SERVICE IS COMPLETE OR R.NO.1 ADV. SANKALP SINAI BHANGUI FOR R.NO.1 ADV. ANJALI AGRAWAL FOR R.NO.1 ADV. PRILAM PREMANAND PHADTE FOR R.NO.1
242 WP/180/2016	ADV. ASHWIN D. BHOBE SMT. REGINA RODRIGUES.	CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL.	ADV. SANDESH D. PADIYAR FOR R SERVICE IS COMPLETE

			CIPAL COUNCIL.	ESPONDENT NO. 1 ADV. PRASHIL AROLKAR FOR R-1 ADV. PRILAM PREMANAND PHA DTE FOR R-1 ADV. ANJALI AGRAWAL FOR R -1	
243 WP/200/2016	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHAS H	SHRI VITHOBA MAHADEV GAUDE.	SHRI YESHWANT SUBHA KAMAT (S INCE DECEASED) BY HIS LEGAL REPRESENTATIVES AND 2 ORS.,	ADV. R. G. RAMANI FOR R.N O. 1 & 2	
244 WP/304/2016	ADV. DE SOUSA ZELLER	THE VILLAGE PANCHAYAT OF ASS OLNA, THR. ITS SECRETARY.	MRS. MARIA VILENA D'SILVA AN D ANR.,	ADV. J. ABREU LOBO FOR R. NO.1 ADV. VISHWADH SARDESSAI F OR R-2	SERVICE REPORT IS AWAI TED
245 WP/308/2016	ADV. JAGANNATH JAYANT MUL GAONKAR ADV. SIYA DHARGALKAR ADV. PEARL ELSA REMEDIOS ADV. ANUSHA D. KAISUKAR	SHRI. SOMNATH JAYWANT GAWAS (SINCE DECEASED) THR. LRS.,	SHRI. JAIRAM SAULO GAWAS (SI NCE DECEASED) THR. LRS. AND 6 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO.2, 3 & 4 ADV. BHOBE SHRADHA SUBHAS H FOR R.NO.2, 3 & 4	FINAL DISPOSAL - SERVI CE IS COMPLETE
246 WP/318/2016	ADV. PAI NIKHIL DEELIP	ANITA KORGAONKAR.	GOA TOURISM DEVELOPMENT CORP ORATION, THROUGH THE MANAGIN G DIRECTOR AND ANR.,		SERVICE IS COMPLETE - AFFIDAVIT IN REPLY NOT FILED
247 WP/339/2016	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT	SHRI RAMDAS BORKAR, REP. BY GOA SHIPYARD WORKERS UNION.	M/S GOA SHIPYARD LTD. AND AN R.,		
248 WP/346/2016	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT	MR.CAESAR AGNELO MASCARENHAS AND ANR.,	THE CUSTODIAN OF ENEMY PROPE RTY FOR INDIA AND 2 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R-2 & 3	
249 WP/371/2016	ADV. ESPERDIAO DIAS DO RO SARIO ADV. ESTHER DIAS DO ROSAR IO ADV. R. SHETKAR ADV. ASHVINA VALADARES	SHRI VICTOR PEREIRA.	SMT. BRIGIDIA MASCHAL RODRIG UES AND 2 ORS.,	ADV. JAGANNATH JAYANT MUL GAONKAR FOR R.NO.1, 2 & 3 ADV. ANUSHA D. KAISUKAR F OR R.NO.1, 2 & 3	SERVICE IS COMPLETE

250 WP/389/2016	ADV. PRASHEEN LOTLIKAR ADV. SHRIRAM POLLE	LAWRENCE JOSE FERNANDES.	MR. RAMAKANT YESHWANT PEDNEKAR AND 12 ORS.,	ADV. DEVIDAS J. PANGAM RE SP- NO. 1 TO 11 ADV. FERNANDES LUIS ALEX FOR RESPONDENT NO. 1 TO 1	SERVICE IS COMPLETE
251 WP/489/2016	ADV. JOAQUIM GODINHO ADV. NOELA FERNANDES	SMT. SHARADA GAJANAN FADTE AND 2 ORS.,	SHRI. SHIVRAM BHONSLE AND 6 ORS.,	ADV. MYRON M. D'SOUZA FOR R.NO. 3 TO 7 ADV. MANSI NAIK FOR R.NO. 1 & 2 ADV. PRIYANKA HAWANOR FOR R R.NO.1 & 2 ADV. VENICIAL LOURENCO FOR R R.NO.1 & 2 ADV. PRAVIN FALDESSAI FOR R R.NO. 1 & 2 ADV. CHARLTON M. D'SOUZA FOR R.NO. 3 TO 7	
252 WP/520/2016	ADV. AVALON ALTON CARVALHO	M/S. ORIENTAL CONTAINERS LTD ., REP. BY ITS AUT. REP. SHRI. YESHWANT S. PARAB.	HON'BLE PRESIDING OFFICER LABOUR COURT GOVT. OF GOA AND ANR.,	ADV. A.V. NIGALYE FOR RESPONDENT NO. 2	SERVICE IS COMPLETE
253 WP/523/2016	ADV. ABHAY NACHINOLKAR	SHRI. PANA ALIAS DASHRATH NAIK.	VILLAGE PANCHAYAT OF MERCES.		
254 WP/526/2016	ADV. J. ABREU LOBO ADV. KUNKOLIEKAR BHARATI KUNDAL	MR. KESHAB CHANDRA ROY.	STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.	ADV. SANDESH D. PADIYAR FOR RESPONDENT NO. 2 ADV. PRADOSH P. DANGUI AGA FOR RESP.NO. 1	SERVICE IS COMPLETE
255 WP/548/2016	ADV. SAGAR GURUDAS DHARGALKAR	THE STATE OF GOA THR. ASSISTANT REGISTRAR OF CO-OPERATIVE SOCIETIES.	SAGAR CO-OPERATIVE HOUSING SOCIETY LTD., THR. ITS SECRETARY E.S.S. ALMEIDA.	ADV. JOSEPH VAZ FOR RESPONDENT NO. 1 ADV. SWATI NAIK FOR RESPONDENT NO. 1 ADV. SONALI M. P. DACOSTA FRIAS FOR RESPONDENT NO. ADV. SHAGUFA AGHA FOR RESPONDENT NO. 1	-SERVICE IS COMPLETE
256 WP/549/2016	ADV. KENY SANMAN RAJANIKA NT	SMT. SUMATI GANBA FALDESSAI .	STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS.	ADV. SUSAN LINHARES AGA FOR RESP.NO. 1,2 & 3	SERVICE IS COMPLETE

				ADV. DIPTY BHOMKAR FOR R. NO.4 ADV. MAYUR MAHAMAL FOR R. NO.4 ADV. AMAY KAKODKAR FOR R. NO.4	
257 WP/570/2016	ADV. VILAS P. THALI	SHRI. MAHADEV RAMCHANDRA VAZ E AND 3 ORS.	SHRI. SAGUN SAJRO GADDI @ GH ADI AND 5 ORS.	ADV. ASHWIN D. BHOBE FOR R.NO.5	
258 WP/624/2016	ADV. RICHARD ALMEIDA ADV. FERNANDES JASON BOSCO ADV. ALMEIDA RICHELLE ISABELLA ADV. CARLOS ALVARES FERRE	MR. FILIPE NERI DA PIEDADE C ORREIA.	MR. ANTONIO SANTANA BRAGANZA .	ADV. PUNDALIK N RAIKER FOR R RESPONDENT	SERVICE IS COMPLETE
with CA/129/2016	ADV. RICHARD ALMEIDA	MR. FILIPE NERI DA PIEDADE C ORREIA.	MR. ANTONIO SANTANA BRAGANZA .	ADV. PUNDALIK N RAIKER FOR R RESPONDENT	FOR STAY
In WP/624/2016	ADV. FERNANDES JASON BOSCO ADV. ALMEIDA RICHELLE ISABELLA ADV. CARLOS ALVARES FERRE IRA				
259 WP/630/2016	ADV. NILESH V. S. SHIRODKAR ADV. SANGEETA RAUL ADV. NISHA JALMI	SHRI. SADANAND APA KAMBLI.	VILLAGE PANCHAYAT BANDORA, T HR. ITS SECRETARY AND ANR.	ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.2 ADV. PUSHPINDER KAUR FOR R.NO.2 ADV. GAURI POI FOR R.NO.2 ADV. DHARMANAND R VERNEKAR FOR R.NO.2	SERVICE IS COMPLETE
260 WP/632/2016	ADV. DEVIDAS J. PANGAM ADV. SHIVADATTA PRAKASH MUNJ ADV. FERNANDES LUIS ALEX	SMT. DWARKABAI VISHWAMBAR DE SAI AND 2 ORS.	SHRI. BABUSO GAUDE AND 7 ORS .	ADV. GURU SHIRODKAR FOR R .NO.1	NOTICE TO R.2 HAS SERVED AND SERVICE REPORT IS AWAITED IN R/O R.1, 3 TO 8
261 WP/652/2016	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	LAXMAN SANVLO SHETKAR (DEC) THR. HIS LRS.,	SHRI NANU B. SHETKAR (DEC) T HR. HIS LRS. AND 2 ORS.	ADV. JAGANNATH JAYANT MUGAONKAR R-1 (ABCD & E) 2&3 ADV. PEARL ELSA REMEDIOS R-1 (ABCD & E) 2&3 ADV. ANUSHA D KAISUKAR R-	SERVICE REPORT IS AWAITED

1 (ABCD & E) 2&3

WITH WP/672/2016	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	LAXMAN SANVLO SHETKAR (DEC) THR. LRS.,	SHRI. NANU B. SHETKAR (DEC) THR. HIS LRS. AND 2 ORS.,	ADV. JAGANNATH JAYANT MUL GAONKAR FOR R.NO.1(B) & 2 ADV. SIYA U. DHARGALKAR R ADV. PEARL ELSA REMEDIOS ADV. ANUSHA D. KAISUKAR ADV. JAGANNATH JAYANT MUL ADV. SIYA DHARGALKAR FOR ADV. PEARL ELSA REMEDIOS ADV. ANUSHA D KAISUKAR FO	
262 WP/706/2016	ADV. PRASANNA C CHAWDIKAR ADV. D.P. CHAWDIKAR ADV. NARVEKAR VIGHNESH RA MA	M/S. ANDREW TELECOMMUNICATIO N PVT. LTD., REP. BY ITS MAN AGER MR. IAN SAVIO MENEZES.	SHRI. VIVEKANAND BONDRE.	ADV. SUHAS NAIK FOR RESPO NDENT ADV. RAVI GAUNS FOR RESPO NDENT ADV. GOURISH B. KAMAT FOR RESPONDENT	SERVICE IS COMPLETE
263 WP/718/2016	ADV. VIVEK ANGELO RODRIGU ES ADV. SUNITA S GUPTA	SHRI. VASSUDEV PRABHU GAONKA R (DEC), THR. LRS. THR. POA SHASHIKANT PRABHU GAONKAR.	COMMUNIDADE OF POINGUINIM, R EP. BY ITS ATTORNEY SHRI. VA SSUDEV V. PHALDESSAI AND ANR		MENTIONED MATTER
264 WP/781/2016	ADV. SIMOES KHER CEAZER J OHN ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT	SHRI. SUSHANT S. TARI.	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 5 ORS.	ADV. PARAG S RAO ADV. VISHWADH SARDESSAI F OR R.NO.1 & 2 ADV. AGNETHA CASSANDRA LO BO FOR R.NO.3, 5 & 6 ADV. AKSHATA L. MAMLEDAR FOR R.NO.3, 5 & 6 ADV. AGNETHA CASSANDRA LO BO FOR R.NO.3, 5 & 6 ADV. AKSHATA L. MAMLEDAR FOR R.NO.3, 5 & 6 ADV. PARAG S RAO FOR R.NO .3, 5 & 6	NOTICE TO CAVEATOR HAS BEEN SERVED
265 WP/859/2016	ADV. MR. SAKHARAY ULHAS N AIK	SHRI. ANKUSH KUNKOLKAR.,	VILLAGE PANCHAYAT OF CHIMBEL .,		REPORT NOT PRODUCED - SERVICE IS COMPLETE
266 WP/865/2016	ADV. JITENDRA P. SUPEKAR	M/S. GOAN HOTELS AND REALTY PVT. LTD., REP. THR. SHRI SA NJEEV KUMAR.,	THE CHIEF ELECTRICAL ENGINEE R, ELECTRICITY DEPT., GOVT. OF GOA AND ANR.,	ADV. AMIRA ABDUL RAZAQ FO R R.NO.1	
267 WP/868/2016	ADV. ASHWIN D. BHOBE	MR. VISHNU ANANT DESSAI AND	GOVIND VITHAL SAWANT AND ANR	ADV. JAGANNATH JAYANT MUL	

ANR.,
 ADV. BHOBE SHRADHA SUBHAS
 H
 ADV. SAGAR SARMALKER

GAONKAR
 ADV. ASMITA NAKUL TIRODKA
 R FOR R.NO.2
 ADV. ABHIJIT M. NAIK FOR
 R.NO.2
 ADV. SOMNATH B. KARPE FOR
 R.NO.2

268 WP/884/2016

ADV. PREETAM TALAULIKAR CHOWGULE INDUSTRIES PVT. LTD
 .,

MR. ANTHONY FERNANDES AND 2
 ORS.,

ADV. VISHWADH SARDESSAI F NOTICE TO R-1 IS SERVE
 OR R.NO.2 D
 ADV. ADITYA NAIK FOR R.NO
 .1
 ADV. HARSHAD DHULAPKAR FO
 R R.NO.1
 ADV. SANJAY K. MANGUESHKA
 R FOR R.NO.1

269 WP/907/2016

ADV. AJIT R. KANTAK SHRI. ATCHUT G. PAI RAITURKA
 R (DEC) THR. LRS.,
 ADV. AJIT R. KANTAK PETIT
 IONER NO.3 & 4
 ADV. RAJAS KANTAK
 ADV. RESHMA KANTAK

THE DIRECTORATE OF EDUCATION
 , GOVT. OF GOA, THR. THEIR A
 SST. DIRECTOR AND 3 ORS.,

ADV. AMIRA ABDUL RAZAQ FO
 R R.NO.1 & 2

270 WP/921/2016

ADV. ASHWIN D. BHOBE SHRI. VIKAS VISHWANATH PRABH
 U AND 8 ORS.,
 ADV. SAGAR SARMALKER
 ADV. BHOBE SHRADHA SUBHAS
 H

THE ASSISTANT REGISTRAR OF C
 O-OP. SOCIETIES, PONDA AND A
 NR.,

ADV. DEEP D. SHIRODKAR FO
 R R.NO.1 & 2

271 WP/1016/2016

ADV. KAMAT GHANEKAR TANVI SHRI BOSCO GRACIAS
 ADV. PADGAONKAR KISHAN C
 ADV. PALYEKAR VINITA VISH
 RAM

STATE THR. EXECUTIVE ENGINEE
 R

ADV. PRAVIN N. FALDESSAI
 FOR R.NO.1

272 WP/1131/2016

ADV. ARJUN F. NAIK SMT. JAYAMALA MAHESH NAIK @
 JAYAMALA MAYEKAR.,
 ADV. MEHANDI ANAY NAIK DE
 SAI
 ADV. SNEHA D. SHETYE
 ADV. GAURIJ TUKARAM KANUL

VILLAGE PANCHAYAT OF AZOSSIM
 MANDUR, THR. ITS SARPANCH/S
 ECRETARY AND 3 ORS.,

ADV. ROHIT BRAS DE SA FOR SERVICE REPORT IS AWAI
 R.NO.2 TED
 ADV. KHOLKAR NEHA UMESH F
 OR R.NO.3 & 4
 ADV. ANKITA NAGVENKAR FOR
 R.NO.2
 ADV. GOVIND SALKAR FOR R.
 NO.2
 ADV. PRITI P.S. DESHPRABH
 U FOR R.NO.2

